

National Green Tribunal
(Principal Bench) New Delhi
Original Application No. 654/2022

IN THE MATTER OF:

Priyadarshini Colony D, Residence Welfare Society Applicants

Versus

State of U.P. & Ors. Respondents

AND

Original Application No. 08 OF 2023

IN THE MATTER OF:

Mukesh Kumar Tiwari Applicant

Versus

State of U.P. & Ors. Respondents

Progress report by way of affidavit filed by the Lucknow Municipal Corporation (LMC) pursuant to the affidavit dated 11.09.2023, in light of order dated 07.02.2024 passed by the Honorable NGT

I, Inderjeet Singh, S/o Mr. Sarda Singh, aged about 44 years, working as Municipal Commissioner, Lucknow Nagar Nigam, Lucknow, U.P., do hereby solemnly affirm and declare as under:

1. That I in my official capacity am well conversant with the facts and circumstances of the case and competent to swear the present affidavit on behalf of the Lucknow Nagar Nigam.

It is most respectfully submitted as under:-

1.1 In light of *Rule 15(a) of SWM Rule 2016* Wherein Solid Waste Management (SWM) Action Plans prepared by Lucknow Municipal Corporation (LMC) has been approved by the State Government.

1.2 Further as per *Rule 22, Sr. no. 1-8 of SWM Rule 2016*, identification and procurement of sites for setting up solid waste processing and sanitary landfill facilities are as follows:

a) That on 01.09.2023, 01 Site admeasuring 10 acres has been identified at Nadarganj, Amausi for setting up a Bio-CNG plant for processing of segregated wet waste wherein the target isto be achieved by 31.01.2024.

Current Status-That on April 30, 2024, M/S EverEnviro Resource Management Pvt. Ltd. 300TPD Bio-CNG construction began on the 300TPD Bio-CNG plant at Nadarganj, Amausi, dedicated to processing segregated wet waste. As of now, 70% of the civil work has been completed. The plant is scheduled to commence commercial operations on March 31, 2025. Additionally, a recent agreement has been formalized with M/S Jay Bharat Maruti Enviro Bioenergy Lucknow Pvt. Ltd. for the establishment of another Bio-CNG plant. This plant, with a capacity of 250 TPD and producing 10 TPD of gas, will focus on processing cow dung, pottery waste, napier grass, and wet mandi waste. The site selected for this plant is at suiting range Sarojini Nagar, near Kanha Upvan, on a 7.5-acre land parcel. The entire project is expected to be completed by June 2025. [\(Annex I\)](#)

b) The current status on 30.04.2024 for sanitary landfill facilities of two sites for setting up processing and sanitary landfill facilities, the target has been achieved. LMC have on operational site of area 39.5 acre at village Shivri and have identified and procured another patch of land of area 55 acre in Shivri just 500 m away from operational site. Both lands can accommodate a processing plant of 2000 MT/Day capacity and sanitary landfill sufficient for disposal of post processing residual inert material for next 15 years.

Current Status- LMC has initiated a short-term tender to dispose of 2000MT/day, and bids are invited for this target. Presently, M/S HORIZON's Solution Pvt. Ltd. is processing 1250MT/day, gradually increasing to meet the 2000MT/day requirement, a tender time extension for a new arrangement is currently in progress. In pursuit of long-term solid waste management solutions, an expression of interest was previously issued by the LMC. However, limited participation led to the cancellation of the initiative. Consequently, a new Request for Proposal (RFP) has been drafted for the establishment of a bio-methanation/waste-to-energy plant for both wet and dry municipal solid waste. The RFP is open to PSUs/Navrantana companies and others. Approval from the election commission is being sought for the tender process.

Additionally, during the commencement period of waste-to-energy projects such as Bio-methanation and Terrified charcoal, a tender for 3 years was initiated by the LMC. The RFP was prepared for waste management technology based on traditional windrows compost pit methods. For legacy waste management, M/S Bhumi Green Energy Private Limited has undertaken the processing of 18.5 lakh MT of waste. To accomplish this task, the company has established a processing

plant with a total capacity of 4000TPD. Through diligent efforts and strict adherence to operational protocols, M/S Bhumi Green Energy Private Limited has effectively processed approximately 1.56 lakh MT of legacy waste between March 2024 to till date. The by-products of the legacy waste are disposed of according to norms as per the direction of the CSIR-National Environmental Engineering Research Institute (NEERI), Nagpur. [\(Annex II\)](#)

c) The target of setting up 25 No. for Material recovery facility (MRF) cum Portable Compactor Transfer Station (PCTS) as on 01.09.2023 in first phase has been achieved (i.e 40%) with respect to 10 MRF cum Portable compactor transfer station whereas in subsequent phase the rest i.e 15 MRF cum portable compactor transfer station (i.e left 60%) is to be achieved by 30.06.2024.

Current Status- Presently, LMC operates nine MRFs manually, with one MRF under construction. Additionally, the machinery tender for five MRFs is in its final stages, and work orders have been issued to M/S Chennai MSW Pvt. Ltd. [operating through the Special Purpose Vehicles (SPV) named by Lucknow Swacchata Abhiyan Pvt. Ltd. (LSA)] under a Public-Private Partnership (PPP) model. Furthermore, four new PCTS have been installed at different locations within the city. Additionally, one refuse compactor (RC) has been deployed for the scientific collection of municipal waste. [\(Annex III\)](#)

d) Further target for setting up 04 land for material recovery facility cum portable compactor transfer station (PCTS)/ Fixed Compactor Transfer Station (FCTS) 100% capacity is to be achieved by 30.06.2024, wherein land for Material Recovery Facility cum PCTS/FCTS (i.e.40%) is to be achieved by 31.01.2024.

Current Status- The construction of four MRF cum FCTS facilities is currently underway. Machinery for two of these FCTS units has been finalized, and their testing has been completed. Construction and machinery installation of these two FCTS units are expected to be completed by June 2024. The tender for the remaining two FCTS units has been finalized, and work is scheduled to commence on June 5, 2024. [\(Annex IV\)](#)

e) The target for setting up 1500 No. Pits Setting up of Aerobic Composting pits in parks (Rule 22 at Sr.no. 7-8) whereas 1050 No. achieved as on 01.09.2023(i.e 70 % coverage).

Current Status- Over 400 new compost pits have been constructed in the last three months to facilitate effective horticulture waste management within the parks. The utilization of mulching techniques further enhances waste management practices within these areas. [\(Annex V\)](#)

f) For Promotion of co-marketing of compost with chemical fertilizers (Rule 7 of SWM Rule 2016).

Current Status- LMC and the district agriculture department are both promoting compost over

chemical fertilizers. Currently, LMC distribute the compost produced to farmers and local residents located near the city. (Annex VI)

1.3 Further as per Rule 15, of SWM Rule 2016, enforcing waste generator to practice segregation of waste at source are as follows:

a) The target for setting up 762604 Household (i.e 100% coverage) is to be achieved by 30.09.2024 whereas 381000 HH (i.e 50% coverage) achieved as on 01.09.2023(i.e 15% coverage)

Current Status: Door-to-door waste collection and transportation in Zones 1, 3, 4, 6, and 7 are currently managed by LSA. The company has procured over 700 electric three-wheeler and four-wheeler vehicles for this purpose, with 450 vehicles already delivered and in operation. Meanwhile, the responsibility for door-to-door waste collection in Zones 2, 5, and 8 remains with the Lucknow Municipal Corporation (LMC). The tender for these zones is still in the retendering process and has not been finalized yet.

The door-to-door collection service covers 533,846 households, with 157,996 of these households already participating in segregated waste collection. To increase the level of waste segregation, the LSA and Swachh Bharat Mission champions conduct IEC (Information, Education, and Communication) activities daily. (Annex VII)

b) The Aforesaid target of segregated collection of wet waste from vegetable, fruit, flower, meat, poultry and fish market and setting up 08 decentralized compost plant is to be achieved by 30.09.2024 by LMC has started and by 31.01.2024 LMC has started three such decentralized composting center.

Current Status: Lucknow Municipal Corporation (LMC) is taking a comprehensive approach to waste management. They're setting up decentralized composting plants in vegetable, fruit, flower, meat, and fish markets. This allows organic waste to be composted right where it's generated, reducing transportation needs and promoting sustainable practices. Success stories already exist, like Virat Khand, a recognized Zero Waste colony that composts for park maintenance. Additionally, over 500 households in Parshu Nath Planet actively manage their organic waste.

For mixed waste, LMC has processing facilities like the Zone-4 plant, handling 5 tons daily. Here, wet waste is converted to compost through pits, while a plasma technology plant tackles the remaining waste. They're also planning a mechanized composter at Dubagga market to further increase processing capacity.

Recognizing the importance of public participation, LMC launched a campaign in March 2024 to educate Resident Welfare Associations (RWAs) about waste segregation and composting. This initiative aims to empower residents and transform Lucknow into a zero-waste city, significantly improving overall waste management practices. Currently, with two Bio-Gas plants being set up in the city with a total capacity of 550 tonnes per day (TPD), there is no further need for decentralized composting plants. (Annex VIII)

c) Enforcing waste generators to pay user fee for solid waste management (Rule 4 (3) &15 (f) of SWM Rule 2016) The target for setting up 762604 units (Rs 4.60 Crore) is to be achieved by

30.09.2024 whereas 267000 units achieved as on 01.09.2023 (i.e. 35%).

Current Status: Lucknow Municipal Corporation (LMC) has collected the Rs.45780558.00 amounts in February 2024 to April 2024. Demands have already been sent to all commercial and residential areas. (Annex IX)

d) The target for setting up 10463 no. Integration of Rag Pickers/Waste collectors/Kabadis/Volunteers/CBOs/NGOs (Rule15(c) of SWM Rule 2016) is to be achieved by 30.09.2024 whereas 2100 no. achieved as on 01.09.2023 (i.e. 20%). The target for setting up 50 Nos. Integration and Incentives to informal waste recycling sector for recycling initiatives. (Rule 15 (u) of SWM Rule 2016) is to be achieved by 30.09.2024 whereas 20 no. achieved as on 01.09.2023.

Current Status: Identified 20 additional rag pickers and kabadis to participate in training programs, bringing us closer to our goal. These individuals will be integrated into the network of RRR centers established to support rag pickers, waste collectors, and kabadis. In total, 103 individuals have now been enrolled in these centers across Lucknow Municipal Corporation areas. (Annex X)

e) The target for setting up 220 Nos. Facilitating formation of Self- Help Groups, provide identity cards and thereafter encourage integration in solid waste management including door to door collection of waste; (Rule 15 (d) of SWM Rule 2016) is to be achieved by 30.09.2024 whereas 132 no. achieved as on 01.09.2023 (i.e. 60%).

Current Status: Under the leadership of Sangeeta Pal, the Kalawati Chhata Istariya Samiti comprises 800 women who have displayed a strong interest in participating in waste collection initiatives with the Lucknow Municipal Corporation (LMC). Acknowledging their dedication, the LSA Pvt. Ltd. Company has been selected for the door-to-door waste collection project, targeting at least one zone where all activities of waste collection and primary transportation will be carried out by women. However, due to the unavailability of female drivers and helpers, the project will not be implemented at present.

f) That as per Rule 04 (6) of SWM Rule 2016 for enforcing Street Vendor to keep suitable containers for storage of waste generated during the course of an individual's activity and shall deposit such waste at waste storage depot or container or vehicle as notified by the local body, the target for enforcing the a foreside target of 21000 containers for storage of waste generated during the course of individual activities is to be achieved 30.12.2024 whereas 3500 container for storage of waste generated during the course of an individual activity (i.e 17%) has been achieved as on 01.09.2023 whereas Total 6300 installed container for storage of waste generated during the course of individual activity is to be achieved by 31.01.2024 (i.e 30%).

Current Status: LMC is taking a significant step towards responsible waste management by enforcing the use of two separate bins for wet and dry waste by all street vendors. This initiative encourages proper waste segregation at the source. To further enhance waste collection, 200 new large bins with a

capacity of 1.1 cubic meters have been strategically placed in high-waste generation areas. These include locations frequented by Bulk Waste Generators (BWGs) and Resident Welfare Associations (RWAs). This combined approach ensures both street vendors and areas with high waste volume have the infrastructure they need for effective waste separation [\(Annex XI\)](#)

g) That as per Rule Phase out the use of chemical fertilizer and use compost in all parks, gardens maintained by the local body and wherever possible in other places under its jurisdiction (Rule 15 (u) of SWM Rule 2016).

Current Status: LMC is leading the way in sustainable park management by embracing on-site composting. This innovative approach not only reduces waste within the parks themselves but also transforms it into a valuable resource. The compost created from park waste is then used to nourish the very green spaces it came from, creating a closed-loop system. Any surplus compost that's produced is even distributed to local residents, promoting sustainable gardening practices throughout Lucknow. This initiative demonstrates LMC's commitment to both environmental responsibility and community engagement.

h) That as per Rule 8000No. Educate workers including contract workers and supervisors for door-to-door collection of segregated waste and transporting the unmixed waste; (Rule 15 (zc) of SWM Rule 2016) is to be achieved by 30.09.2024 whereas 3200 no. achieved as on 01.09.2023 (i.e. 40%).

Current Status: A comprehensive training program has been conducted, facilitated by LMC and the LSA teams, resulting in the training of over 2000 workers. This initiative aims to enhance their skills in efficient waste collection and segregation, aligning with our commitment to empower our workforce with the requisite knowledge and expertise. By undertaking such strategic collaborations, our goal is to raise the bar for waste management standards in Lucknow, fostering a more sustainable and cleaner environment for all residents. [\(Annex XII\)](#)

i) That as per Rule 762604 HH (For 100% coverage) Create public awareness through IEC campaign and educate the waste generators to practice home composting, vermi-composting, bio-gas generation or community level composting; (Rule 15 (zg(v)) of SWM Rule 2016) is to be achieved by 30.09.2024 whereas 40% achieved as on 31.01.2024 (i.e. 40%).

Current Status: In pursuit of our initial target, we have achieved an impressive milestone by educating and training over 20,000 individuals through the collaborative efforts of the Swachh Bharat Mission (SBM) and the Lucknow Swachhh Bharat Mission Pvt. Ltd. (LSA). This extensive training program focuses on waste collection, segregation, and composting activities, underscoring our commitment to building a well-informed and skilled community. [\(Annex XIII\)](#)

j) **Rule 15(l) SWM rule 2016** - Establish waste deposition centers for domestic hazardous waste. (one center is setup for the area of 20 sqkm) the target of 30 no. of waste deposition centers for domestic hazardous waste is to be achieved by 30.06.2024 (i.e. 100%).

Current Status: Presently domestic hazardous waste is collected in separate containers by door-to-door waste collecting vehicles and deposited in separate bins at secondary collection points. Every

alternate day, this waste is transported to M/S SMS Water Grace BMW Pvt. Ltd. for treatment using the incinerator method. As a temporary solution for long-term management, LMC plans to install small incinerator units in each Material Recovery Facility (MRF) center.

Rule 4 (6) of the SWM Rules 2016 mandates the enforcement of Resident Welfare and Market Associations, in collaboration with the local body, to ensure the segregation of solid waste at its source by generators. This involves facilitating the collection of segregated waste and handing over recyclable material to authorized waste pickers or recyclers. Biodegradable waste should ideally be processed, treated, and disposed of within the premises. Any residual waste should be given to waste collectors or agencies as directed by the local body. The target is to have 350 Resident Welfare Associations (RWAs) fully engaged in garbage segregation with the assistance of LMC, to be achieved by 30.12.2024. Sub-targets include achieving 11 RWAs (3%) by 01.09.2023.

Current Status: Door-to-door waste collecting agency (LSA) and M/S Everenviro Resources Management Pvt. Ltd. are conducting IEC activities with Resident Welfare Associations (RWA) and Bulk Waste Generator (BWG) groups, collaborating Lucknow Municipal Corporation (LMC). This initiative facilitates the segregated collection of high-quality organic waste for a 300TPD Bio-CNG plant, with LMC making significant contributions to the collection and transportation processes. (Annex XIV)

2. Compliance of Construction & Demolition Waste Management(C&D WM) Rules, 2016

Out of total 267 MT/Day C& D waste generation, Lucknow Municipal Corporation have implemented 100 MT/Day capacity C&D waste processing facility. The target date set to establish and commission additional 200 MT capacity plant in 31.08.2024. So far add drops 40 MT is being transported separately to processing site and the timeline. Set to achieve 100% Collection transportation, and processing of C&D Waste is 31.10.2024. LMC have identified 08 sites so far setting up C&D, waste Collection centers and fixed a target to increase the quality of such collection centers to 16 by 31.10.2024. By 30.11.2023, LMC will identify two more such site.

Current Status: Construction and Demolition (C&D) Waste generated within LMC's jurisdiction currently amounts to approximately 250 to 300 TPD. In response to this increased waste, a tender has been awarded to M/s Garg & Co and Rise Eleven Ready mix Product Pvt. Ltd., selected based on the lowest quoted Tipping Fee, for the development/revamping of the existing processing plant on a PPP model. The old 100TPD C&D waste processing plant has been handed over to the new company and is currently operational. Construction of the new plant has commenced and is scheduled for completion by the end of September 2024. New 200TPD Plant operations are expected to commence by the end of October 2024. The augmented C&D plant utilizes wet technology for processing C&D waste. After processing, the C&D waste is used to manufacture columns, blocks, panels, planters, and other

items. Additionally, the land for nine collection centers has been finalized, and construction work is currently in progress. [Annex XV](#)

3. Compliance of Plastic Waste Management (PWM) Rules, 2016

3.1 Local bodies shall encourage the use of plastic waste (preferably the plastic waste which cannot be further recycled) for road construction as per Indian Road Congress guidelines or energy recovery or waste to oil etc. **Plastic waste management rule 2016 5(b)**. Lucknow Municipal Corporation within 3 months will ensure to use about 5% of generated non-recyclable plastic waste (2-to-3%-part replacement with bitumen) in road construction.

Current Status: The Chief Minister's Green Road Infrastructure Development Urban (CM GRID) Scheme is making significant strides in sustainable road construction. At a state-level committee meeting held on May 3, 2024, it was mandated to use non-recyclable plastic waste to replace 6-10% of bitumen in road construction projects. The meeting also decided that shredder machines will be installed in each Material Recovery Facility (MRF) center of the Lucknow Municipal Corporation (LMC) to process the plastic waste. The Lucknow Municipal Corporation (LMC), along with the Public Works Department (PWD) and Lucknow Development Authority (LDA), will be using shredded plastic waste in road construction projects.

The United Way of Mumbai has provided 6 benches manufactured using recycled plastic in Lucknow. Each bench uses approximately 50 kg of recycled plastic in its construction. [Annex XVI](#)

3.2 The local body for setting up of system for plastic waste management shall seek assistance of producers. **Plastic waste management rule 2016 6(3)**. Lucknow Municipal Corporation within 3 months will ensure its registration as recycler and will ensure assistance of producers under EPR framework. In this regard two meetings are already held with Brand owner and Co-processors.

Current Status: Plans are underway to reduce transportation charges under the Extended Producer Responsibility (EPR) model for Refuse-Derived Fuel (RDF). Standard Operating Procedures (SOP) for managing single-use plastic and multilayer plastic have been finalized. Currently, 105 companies are registered under the EPR for single-use plastic disposal. The management of more than 18 lakh MT of legacy waste by M/S Bhumi Green Energy Private Limited marks a significant milestone. The company has installed a 4000TPD capacity legacy waste processing plant. Bhumi Green Energy Private Limited's RDF strategy, which converts non-recyclable plastic waste into energy, is a significant aspect, with 23480 MT of RDF currently being sent to cement factories. This endeavor represents a substantial leap toward reducing plastic waste, promoting a circular economy, and fostering environmentally responsible plastic waste management. [Annex XVII](#)

3.3 Every retailer or street vendors selling or providing commodities in, plastic carry bags or multilayered packaging or plastic sheets or like or covers made of plastic sheets which are not manufactured or labelled or marked in accordance with these rules shall be liable to pay such fines as specified under the bye-laws of the local bodies. Plastic waste management rule 2016 14(2) Lucknow Municipal Corporation is putting a cumulative average monthly fine of Rs. 55650.00 per month and have targeted to increase the fine upto Rs. 100000.00 Lacs Per Month in next 3 months.

Current Status: In compliance with the Plastic Waste Management Rules of 2016 (Rule 14(2)), Lucknow Municipal Corporation has intensified its inspections targeting retailers and street vendors using non-compliant plastic carry bags, multilayered packaging, or similar items lacking proper manufacturing labels or markings. As a result, total penalties Rs. 1085800.00 have been imposed for the seizure of such non-compliant plastic materials. [\(Annex XVIII\)](#)

4. Compliance of Bio-Medical Waste Management (BWM)

Rules, 2016

4.1 Provide or allocate suitable land for development of common bio-medical waste treatment facilities (*Para 7 of Schedule 3 of BWM Rule 2016*).

Current Status: Lucknow Municipal Corporation have provided the land admeasuring 1.25 Acres for establishing the Bio-medical waste processing plant at Village-Bindova, Mohanlal Ganj by M/S SMS Water Grace Medical Waste Management Pvt. Ltd. Plant is operational and receiving waste from 1263 Health Care Facility (HCF) (9751 beds) and treating 3600 Kg/day (100%of collected waste). Through 16 Vehicle LMC collect all Municipal Solid waste from all HCFs in segregated form and dispose off accordingly. [\(Annex XIX\)](#)

4.2 Facilitating construction, operation& maintenance of Carcass disposal facility. Lucknow Municipal Corporation is operating Carcass plant in 4 Acres of land at Shivari in scientific way and also going to install within 6 months a new incineration plant for incineration of dead stray animals in scientific way.

Current Status: A carcass plant spanning 4 acres of land in Shivari, Mohan Road, has been installed using scientific methods as per the CPCB guidelines. The plant operates on electrical technology, with a capacity of processing 100 large and 100 small animals per day. But this plant goes beyond just waste disposal - it actually converts the processed materials into valuable byproducts. These byproducts include fishmeal, pottery feed, and even ingredients used in the leather industry. This innovative approach not only tackles the issue of animal carcasses but also creates valuable resources. Looking ahead, plans are already underway for a separate gas-based pet cremation plant. A Request for Proposal (RFP) is being prepared for this project, with tenders expected to be issued soon. [\(Annex XX\)](#)

5. Compliance of E-Waste Management (E-waste) Rules, 2016

5.1 Urban Local Bodies shall ensure that e- waste pertaining to orphan products is collected and channelized to authorized dismantler or recycler (*Rule 24 E- Waste Management Rule 2016*).

Current Status: Lucknow Swachhha Abhiyan Pvt. Ltd. handles door-to-door waste collection in Zones 1, 3, 4, 6, and 7. Alongside them, KaroSambhav is focusing on E-waste management following the 2016 E-waste Rules. Through a signed agreement with Lucknow Municipal Corporation (LMC), KaroSambhav has begun collecting E-waste. Their responsible approach has already yielded impressive results – over 1.88 tons of E-waste collected between February and April 2024, a significant step towards effective E-waste management in the region. [\(Annex XXI\)](#)

Aforesaid heading with due Action Taken has been summarized in tabular form-

Table-1: Ensure door to door collection of segregated waste					
Activity	Status as on 01.09.2023	Target	Time line to achieved on 100% Target	Target achieved on 30.04.2024	Current status 30.04.2024
Door-to-Door collection of segregated solid waste (Rule 15 (b) of SWM Rule 2016)	381000 HH (50%)	762604 HH/User (100%)	31.12.2024	533846 HH/User (70%)	Lucknow Municipal Corporation (LMC) has initiated a door-to-door waste collection initiative, concluding a successful tender process for zones 1, 3, 4, 6, and 7. M/s Chennai MSW Private Limited [working under the Special Purpose Vehicles (SPV) formed Lucknow Swacchata Abhiyan Pvt. Ltd. (LSA)] has been awarded the contract, and 1,3,4 and 7 zones started the work for waste collection. LMC successfully achieved its target within the Allocated timeframe, encompassing a total of 533846 households. Out of these, 157996 houses have been provided segregated waste. It's important to note that the tender process for the remaining zones (2, 5, and 8) is currently undergoing retendering. This is because not enough companies met the initial qualification criteria set by LMC.
Collect waste from vegetable, fruit,flower, meat, poultry and fish market on day-to-day basis and promote setting up of de-centralized compost plant or bio-methanation plant (Rule 15 (m) of SWM Rule 2016)	Nil	8	31.12.2024	3 (37.5%)	Organic markets compost on-site, inspired by zero-waste colonies like Virat Khand. LMC's Zone-4 plant processes mixed waste, with plans for a mechanized composter at Dubagga market. To empower residents, LMC educates RWAs on waste management, aiming for a zero-waste Lucknow. Currently, with two Bio-Gas plants being set up in the city with a total capacity of 550 tonnes per day (TPD), there is no immediate need for decentralized composting plants.
Enforcing waste generators to pay user fee for solid waste management. (Rule 4 (3) & 15 (f) of SWM Rule 2016)	180000 Units (Rs 1.10 Crore)	762604 Units (Rs 4.60 Crore)	31.12.2024	369747 units (48%)	Lucknow Municipal Corporation (LMC) has collected the Rs.45780558.00 amounts in February to April 2024.

Integration of Rag Pickers/ Waste collectors/Kabadis/ Volunteers/CBOs/NGs (Rule 15(c) of SWM Rule 2016)	1050 no. (10%)	10463 no. (100%)	31.12.2024	Total=2600 No. (24%)	Total=2600no. rag pickers, waste collectors, and kabadiwalas have been connected with LMC and provided with training to enhance their efficiency and effectiveness in waste management practices. This initiative signifies a proactive approach to empower and improve the capabilities of these individuals, ultimately contributing to more organized and efficient waste collection, segregation, and management within the municipal area.
Facilitating formation of Self- Help Groups, provide identity cards and thereafter encourage integration in solid waste management including door to door collection of waste; (Rule 15 (d) of SWM Rule 2016)	110 Nos	220 Nos	31.12.2024	132 Nos (60%)	Under the leadership of Sangeeta Pal, the Kalawati Chhata Istariya Samiti comprises 800 women who have displayed a strong interest in participating in waste collection initiatives with the LMC. Acknowledging their dedication, the LSA MSW Company has been selected for the door-to-door waste collection project, targeting at least one zone where all activities of waste collection and primary transportation will be carried out by women. However, due to the unavailability of female drivers and helpers, the project will not be implemented at present

2. Setting up of Material Recovery Facilities or secondary storage facilities and transfer facility (Rule 15 (h) and Rule 22 at Sr.no. 7-8 of SWM Rule 2016)

Activity	Status as on 01.09.2023	Target	Time line to achieved on 100% Target	Target achieved on 30.04.2024	Current status 30.04.2024
Setting up of Material Recovery Facilities Cum PCTS (Rule 15 (h) and Rule 22 at Sr.no.7-8 of SWM Rule 2016)	8 Nos	25 Nos	31.03.2025	09 Nos.	The construction of 9 Material Recovery Facilities (MRFs) has been completed, but they are currently operating manually. The capacity of 5 of these MRFs has been increased from 5 to 25 Tons Per Day (TPD). Equipment selection for these 3 MRFs is finalized, and the tender process is complete. Installation is scheduled to be finished within 3 months. Construction of an additional large-sized MRF is currently underway.

Setting up of Material Recovery Facilities Cum TS/PCTS (Rule 22 at Sr.no.7-8 of SWM Rule 2016)	35 Nos (PCTS)	60 Nos (PCTS)	31.03.2025	39 Nos.	04 No. New Portable Compactor Transfer Station (PCTS) installed in three places Paper Mill, Nishatganj, Mithayilal chauraha and Kailashkunj. Planning for installing 10 No. new PCTS in different locations as per requirement.
Setting up of Material Recovery Facilities Cum Fixed Compactor Transfer Station (FCTS) (Rule 22 at Sr.no. 7-8 of SWM Rule 2016)	0 Nos	4 Nos	31.12.2024	0	The construction of Fixed Compactor Transfer Stations (FCTS) in four key locations. Construction is progressing well at two sites (Ganga Kheda and Ghaila). To optimize the process, machinery for these two stations will be installed by July 2024, with tenders for the remaining two stations (Bhaisora, and Dindayal) finalized and its work will be completed September 2024.

1.9 Setting up Solid Waste Processing Facilities (Rule 22 at Sr.no.7-8 of SWM Rule 2016)					
Activity	Status as on 01.09.2023	Target	Time line to achieved on 100% Target	Target achieved on 30.04.2024	Current status 30.04.2024
Setting up 2000 TPD Processing Plant (1000 TPD for Wet waste and 1000 TPD for dry waste)	664 MT/Day (600 MT at Shivari +64 MT Decentralise	2000 MT/Day	31.12.2024	1250 MT/Day (63%)	Currently engaged in a short-term tender with M/S Horizons Solution Pvt.Ltd. the 1250 TPD of Fresh waste, for three months. Company's tenure for this project has been completed and is currently undergoing the extension process. Looking towards a sustainable future, a Request for Proposal (RFP) has been meticulously crafted, outlining plans for Bio-methanation plant, waste-to-energy and compost plant facilities. The impending release of this tender marks a significant stride toward implementing advanced and scientifically grounded waste processing strategies at the selected location. Additionally, for the setup of a long-term solid waste management facility, a tender for 3 years was initiated by the LMC. The RFP was prepared for waste management technology based on traditional windrows composting methods.
Setting up of Aerobic Composting pits in parks (Rule 22 at Sr.no. 7-8)	640 (Pits)/ 64 MT/day	1500 (Pits) 150 MT/day	31.12.2024	1315 (Pits) 87%	Total 1315 compost pits have been constructed for effective waste management in 300 parks. The utilization of mulching techniques further enhances waste management practices within these park areas.
Setting up 300 TPD Bio- CNG Plant	0	1	31.03.2025	0	A 300 TPD plant under construction at Nadarganj will process segregated wet waste and is expected to be operational by March 2025. Additionally, a 250 TPD plant focusing on cow dung and other organic materials is planned for

					Sarojini Nagar, with completion anticipated by June 2025. These facilities will significantly contribute to Lucknow's waste management efforts.
Promotion of co- marketing of compost with chemical fertilizers (Rule 7 of SWM Rule 2016)		LMC will ensure to apply and get approval for sale of city compost			A letter seeking approval was sent to the District Agriculture Department on November 8, 2023, for the promotion of co-marketing compost with chemical fertilizers in the nearby areas of the city.
Phase out the use of chemical fertilizer and use compost in all parks, gardens maintained by the local body and wherever possible in other places under its jurisdiction. (Rule 15 (u) of SWM Rule2016)		LMC will ensure to use the compost generated from pit.			Compost preparation has commenced and has been utilized in parks. Excess compost will be sold to local farmers and residents.
Integration and Incentives to informal waste recycling sector for recycling initiatives. (Rule 15 (u) of SWM Rule2016)		Approximate 50 informal waste recycling center (Kabariwala) has been identified and LMC will provide training and integrate 20 such recycling center in next 3 months and balance will be integrated in next 6 months.			A total of 109 RRR Permanent and Temporary centers have been established in LMC areas, with over 53 kabadiwalas integrated into these centers. Additionally, 50 new kabadiwalas have been selected for training in these centers.

1.10 Setting up sanitary landfill facilities (SLFs) (Rule22 at Sr.no.9-10)

Activity	Status as on 01.09.2023	Target	Time line to achieved on 100% Target	Target achieved on 30.04.2024	Current status 30.04.2024
Setting up sanitary landfill facilities (SLFs) (Rule22 at Sr.no.9-10)	1	2	31.12.2024	01	Lucknow Municipal Corporation has acquired 55 acres of land in Shivari, freed from local occupation, and has prepared it for the sanitary landfill site in accordance with CPCB guidelines. The tender for this project will be floated shortly. After the processing of the Legacy waste, dumping site retrofitting work is started.

1.11 Bio-remediation of old and abandoned dump sites (Rule 22 and Key Indicator by NGT in OA 606/2018)

Activity	Status as on 01.09.2023	Target	Time line to achieved on 100% Target	Target achieved on 30.04.2024	Current status 30.04.2024
Bio-remediation of old and abandoned dump sites (Rule 22 and Key)	47,959 MT	18.5 Lac MT	31.08.2025	250000	M/S Bhumi Green Energy Private Limited is installing a 4,000 TPD plant to process legacy waste. In the past two months, Bhumi Green has already processed approx. 1.6 lakh metric tons (MT) of legacy waste. The other legacy waste dump site in Ghaila, after processing, has been handed over to the Lucknow

Indicator by NGT in OA 606/2018)					Development Authority (LDA). The LDA is now developing this site into a Rashtra Prerna Sthal.
1.12 prepare and submit annual report in Form IV on or before the 30th April of the succeeding year to the Commissioner or Director, Municipal Administration or designated Officer; (Rule 15 (za) of SWM Rule 2016).					Form was submitted.

1.13 IEC & Citizen grievance redressal; (Rule 15 (zc) of SWM Rule 2016)					
Activity	Status as on 01.09.2023	Target	Time line to achieved on 100% Target	Target achieved on 30.04.2024	Current status as on 30.04.2024
Educate workers including contract workers and supervisors for door-to-door collection of segregated waste and transporting the unmixed waste; (Rule 15 (zc) of SWM Rule 2016)	More than 2000 Works trained so far	8000 workers	31.12.2024	4500 workers (56%)	Over 4,500 waste collection and transportation workers have received training in waste collection and segregation tasks.
Create public awareness through IEC campaign and educate the waste generators to practice home composting, vermi-composting, bio-gas generation or community level composting; (Rule 15 (zg(v)) of SWM Rule 2016)	More than 200000 HH by engaging professional agency	762604 HH (For 100% Coverage)	31.12.2024	300000 HH (39% Coverage)	More than 300000 individuals have been educated and trained by HMS, SBM and LSA employees for waste collection, segregation, and composting activities
Citizen Grievance Redressal through Swachh App (Key Indicator by NGT in OA 606/2018)	91 %	100%	31.12.2024	99%	The Citizen Grievance Redressal process facilitated by the LMC uses two apps for raising complaints and monitoring their resolution: the Lucknow One app and the Swachh Bharat Mission (SBM) app. These apps empower citizens to efficiently address their concerns regarding cleanliness and sanitation. With a success rate of 98%, the apps enable prompt resolution of reported issues, ensuring effective and timely actions are taken to uphold cleanliness and hygiene standards in communities.

B. COMPLIANCE OF CONSTRUCTION & DEMOLITION WASTE MANAGEMENT (C&D WM) RULES, 2016					
Activity	Status as on 01.09.2023	Target	Time line to achieved on 100% Target	Target achieved on 30.04.2024	Current status as on 30.04.2024
Commissioning and implementation of Processing / Recycling facility. (C&D WM) Rules 13 Schedule- III (3), 2016)	100 TPD	300 TPD	31.10.2024	33.33%	To manage the growing construction and demolition waste (250-300 TPD) in Lucknow, LMC awarded a tender to M/s Garg & Co and Rise Eleven Ready Mix Product Pvt. Ltd. These companies will develop a 200 TPD new C&D waste processing plant under a Public-Private Partnership (PPP) model. Currently, the existing 100 TPD plant is operational, effectively processing the C&D waste into various products such as columns, blocks, panels, planters, and other items. Concurrently, construction of the new plant is underway, with expectations for completion by September 2024 and operational status by October 2024.
Notification of sites for collection and processing facility. (C&D Waste Rule 6(4&5),9(2) and 13- C&D WM Rules,2016)	8 No. Collection centers	16 CC	31.10.2024	09 collection centers	Land has been identified in all eight zones, and the tender process for five locations has been finalized. Construction of one center is already complete, with the remaining four underway. All facilities adhere to Central Pollution Control Board (CPCB) guidelines to ensure responsible waste management practices. Capacity of the collection center is 50 Tons.
Get the collected waste transported to appropriate sites for processing and disposal; (Rule 6 (5)- C&D WM Rules, 2016)	Approx 40 MT is being transported separately.	267 MT	31.10.2024	50 MT/day (20%)	more than 50 metric tons per day C&D waste is collected by LMC vehicle are transported separately to the C&D waste plant, where they are processed regularly.

C. COMPLIANCE OF PLASTIC WASTE MANAGEMENT (PWM) RULES, 2016		
Activity	Target	Current status 30.04.2024
Local bodies shall encourage the use of plastic waste (preferably they cannot be further recycled) for road construction as per Indian Road Congress guidelines or energy recovery or waste to oil etc.	Lucknow Municipal Corporation within 3 months will ensure to use about 5% of generated non-recyclable plastic waste (2-to-3%-part replacement with bitumen) in road construction.	The Chief Minister's Green Road Infrastructure Development Urban (CM GRID) Scheme is advancing sustainable road construction. At a state-level committee meeting on May 3, 2024, it was mandated to replace 6-10% of bitumen with non-recyclable plastic waste in road projects. Shredder machines will be installed in each LMC Material Recovery Facility (MRF) to process the plastic waste. The LMC, PWD, and LDA will use the shredded plastic in road construction. Additionally, the United Way of Mumbai has provided 6 benches in Lucknow, each made from approximately 50 kg of recycled plastic.
Plastic waste management rule 2016 5(b)		
Activity	Target	Current status 30.04.2024
The local body for setting up of system for plastic waste management shall seek assistance of producers. Plastic waste management rule 2016 6(3)	Lucknow Municipal Corporation within 3 months will ensure its registration as recycler and will ensure assistance of producers under EPR framework.	State level implementation committee finalizing the standard Operating Procedures (SOPs) are being finalized to manage it effectively, and efforts are underway to reduce transport costs for converting it into fuel (RDF) under the EPR model. Over 100 companies are already on board. Meanwhile, a significant milestone has been reached in managing Lucknow's legacy waste. M/s Bhumi Green Energy Private Limited's massive 4,000 TPD plant is processing this waste, including transforming 23480 MT of plastic waste into RDF for cement production. This initiative promotes a circular economy, reduces plastic pollution, and fosters responsible waste management practices in Lucknow.
Every retailer or street vendors selling or providing commodities in, plastic carry bags or multilayered packaging or plastic sheets or like or covers made of plastic sheets which are not manufactured or labelled or marked in accordance with these rules shall be liable to pay such fines. Plastic waste management rule 2016 14(2)	Lucknow Municipal Corporation is putting a cumulative average monthly fine of Rs. 55650.00 per month and have targeted to increase the fine upto Rs. 100000.00 Lacs Per Month in next 3 months.	LMC has intensified its inspections targeting retailers and street vendors using non-compliant plastic carry bags, multilayered packaging, or similar items lacking proper manufacturing labels or markings. As a result, penalties totaling Rs. 1085800.00 have been imposed for the seizure of such non-compliant plastic materials.

D. COMPLIANCE OF BIO-MEDICAL WASTE MANAGEMENT (BWM) RULES, 2016

The detail of current status and Targets of compliance to Bio-Medical waste Management Rules 2016 are summarize below in Table-9.

Table-9: current status and Targets of compliance to Bio-medical waste Management Rules 2016

Activity	Targets	Current status 30.04.2024
Provide or allocate suitable land for development of common bio-medical waste treatment facilities (<i>Para 7 of Schedule 3 of BWM Rule 2016</i>)	Lucknow Municipal Corporation have provided the land admeasuring 1.25 Acres for establishing the Bio-medical waste processing plant at Village-Bindova, Mohanlal Ganj. Plant is operational and receiving waste from 1030 HCF (9751 beds) and treating 3600 Kg/day (100% of collected waste). LMC collect all Municipal Solid waste from all HCFs in segregated form and dispose off accordingly.	Plant is operational and receiving waste from 1263 HCF (9751 beds) and treating 967160 Kg (100% of collected waste). Lucknow Municipal Corporation have provided the land admeasuring 1.25 Acres for establishing the Bio-medical wasteprocessing plant at Village-Bindova, Mohanlal Ganj by M/S SMS water grace Mediwave management pvt.ltd. Plant is operational and receiving waste from 1263 HCF(9751 beds) and treating 3600 Kg/day (100% of collected waste).Through 16 Vehicle LMC collect all Municipal Solid waste from all HCFs in segregated form and dispose off accordingly.
Facilitating construction, operation & maintenance of Carcass disposal facility.	Lucknow Municipal Corporation is operating Carcass plant in 4 Acres of land at Shivari in scientific way and also going to install within 6 months a new incineration plant for incineration of dead stray animals in scientific way	A carcass plant spanning 4 acres in Shivari, Mohan Road, has been installed using scientific methods as per CPCB guidelines. Operating on electrical technology, it processes 100 large and 100 small animals per day, converting them into valuable byproducts like fishmeal, poultry feed, and ingredients for the leather industry. Plans are underway for a gas-based pet cremation plant, with a Request for Proposal (RFP) being prepared and tenders expected soon.

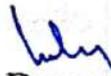
E. COMPLIANCE OF E-WASTE MANAGEMENT E-WASTE RULES, 2016

Activity	Current Status and Target	Current status 30.04.2024
Urban Local Bodies shall ensure that e- waste pertaining to orphan products is collected and channelised to authorised dismantler or recycler (<i>Rule 24 E- Waste Management Rule 2016</i>)	Lucknow Municipal Corporation have engaged a private partner for collection, transportation and processing of E-waste.	The door-to-door waste collecting company also separately collects e-waste and processes it according to the E-waste Rule of 2016. KaroSambhav Private Limited has set up a collection center in Lucknow, accumulating e-waste from various zones. The total collection of e-waste last 3 months is approximately 2.88 tons.
Responsibilities of the producer forimplementing the Extended Producers Responsibility (<i>Rule 5 of E-Waste Management Rule 2016</i>)	Lucknow Municipal Corporation will ensure its registration will seek assistance of producers underEPR framework.	Currently EPR registered companies working with the LMC for the management of the electronic and plastic waste.

F. OTHER INITIATIVES			
Sr.No.	Points	Description	Current status 30.04.2024
1	Zero Waste Ward	Developing zero-waste gated colonies and wards.	Virat Khand and Parshu Nath Planet have emerged as leading examples of zero-waste communities. Paper Mill ward is actively working towards becoming a zero-waste zone.
2	Efficient Waste Management	LMC took swift action to terminate the services of M/s Ecogreen, the company responsible for waste collection, due to their failure to fulfill their obligations. Subsequently, over 50% of malfunctioning primary and secondary waste collection vehicles were repaired to ensure prompt waste removal, benefiting the citizens of Lucknow.	M/s Chennai MSW Private Limited [working under the Special Purpose Vehicles (SPV) formed Lucknow Swacchata Abhiyan Pvt. Ltd. (LSA)] started work in waste collection in zone zones 1, 3, 4, 6, and 7. For primary and secondary waste collection and transportation.
3	Solid Waste to Wealth	LMC adopted a "Waste to Wealth" strategy within its waste policy by implementing plans to recycle waste for biogas and electricity production. Additionally, the daily wages of approximately 8,500 sanitation workers were increased from ₹308 to ₹388, starting from September.	Lucknow's first waste-to-wonder park, 'UP Darshan Park', features small replicas of 16 famous state monuments made from waste materials like iron scraps, car parts, and household iron waste. Buddha Park in Chowk, developed as a 'Waste to Wonder' park by the Lucknow Development Authority (LDA), will be revamped to enhance public mental health through art, sculptures, play elements, and landscaping. LMC has partnered with JBM Company to set up a 250 TPD plant producing 10 TPD compressed biogas. LMC will supply cow dung and receive a tipping fee of Rs. 200 per metric ton, generating approximately Rs. 1,100,000 in monthly revenue. The plant installation is expected to be completed by March 2025. Sanjhi Rekha Self Help Group is involved in making dhoopbatti and gulaal from flowers collected from temples in Lucknow city. (Annex XXII)
4	Eco-Friendly Initiatives in Waste Collection Expansion	In line with environmental protection efforts, 700 new electric vehicles (EVs) have been purchased for primary waste collection.	Of the 700 new EVs purchased, 450 have already been deployed for primary waste collection efforts. The remaining 250 are expected to be deployed in the next three months.
6	Employee Safety:	In the interest of employee safety, 4,132 safety helmets, 4,132 safety goggles, and 4,132 rubber gloves were distributed.	The successful distribution of 1,000 new PPE kits to workers has been completed. Additionally, 18 grab bucket desilting machines and super suckers have been procured.
7	Secondary Waste Collection	600 different capacity dustbins were procured to	200 new bins with a capacity of 1.5 cubic meters have been installed in BWG and RWA.

		facilitate secondary waste collection.	
8	Greenery Enhancement	The green cover of Lucknow was expanded through tree planting and the development of various parks, including Amausi, Gram Saintha, Gram Rasulpur Kayasth, and green belts along various roads.	Approximately 14 hectares of new green cover areas are currently under development in Gram Rasulpur, using Miyawaki techniques for the creation of a Nagar Van. Additionally, more than 1 lakh plantations have been undertaken across various parks and vacant lands under the Municipal Corporation.
9	Drain Cleaning	A total of 414 drains were cleaned to address water logging issues during the monsoon.	All drains have been cleaned.
10	Tree Pruning	High trees that posed a risk were pruned using tree pruners and threader and chipper machines.	Work is currently in progress.
11	Sustainability and clean energy	EV Charging Infrastructure Installation for Primary Waste Collection Vehicles	4 new EV charging stations for waste collection vehicles have been installed by LSA with a total capacity of 750 kW.
12	Central Workshop Upgrade	The central workshop of LMC is being renovated and is expected to operate with modern facilities in the near future.	Installation of the 01 No. high-tech workshop is underway. It is scheduled to be completed by September 30, 2024.

- The deponent is humbly request to extension of the timeline for achieving the targets set forth in the long-term sustainable waste management plan for Lucknow. While we are committed to achieving these goals, unforeseen delays have impacted the completion of certain works within the proposed timeframe.
- That the deponent is a responsible Government servant having the highest regards for the Hon'ble Tribunal and orders passed by it. The deponent has always made his sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and sprit and shall continue to do so in the future.
- That the facts stated in the above affidavit are true and correct as per my personal knowledge and belief. No part of affidavit is false and nothing material has been concealed herein.


Deponent

Verification:-

Verified at Lucknow this the 17 day of May, 2024 that the contents of above affidavit are based on the information derived from the official record and as such true and correct as per my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.


Deponent

Filed by:

MUKESH VERMA
Advocate for respondent
Ch. No.50,
Old Block Supreme Court of India
New Delhi-110001 (M) 9810108098
E-mail: mvermadv@gmail.com

Annex I- 300 TPD Bio-CNG Plant Status Report

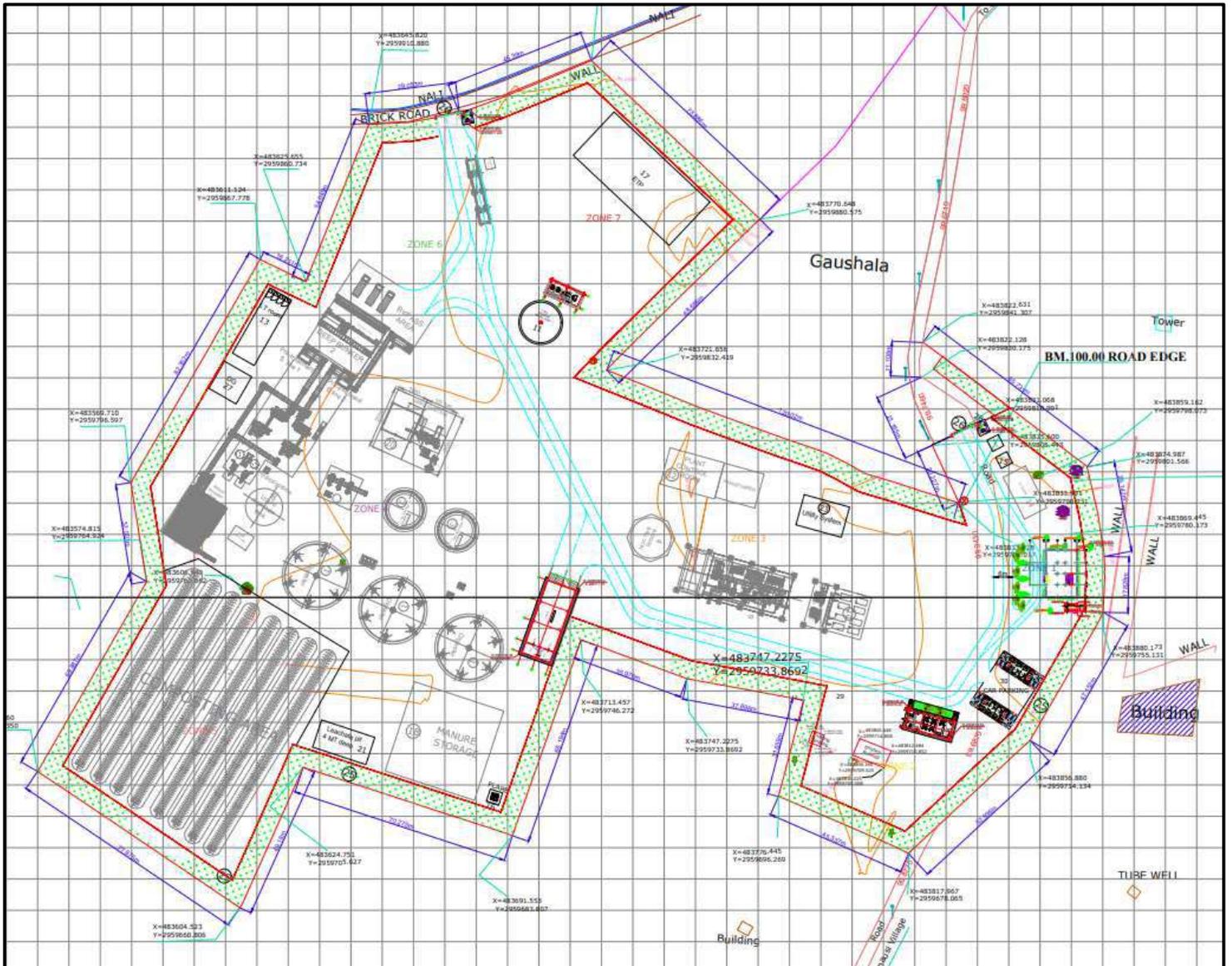
This project will have a capacity of 300 tons per day (TPD), hence the project will help in diversion of around 0.94 lac tons of organic waste from the landfills annually. The project will collectively produce more than 8,200 kilograms of Bio-CNG and Approx 50 tons of fermented organic manure on daily basis, eventually leading to mitigation of more than 0.625 lac tons of carbon dioxide and other greenhouse gases from the atmosphere annually, which will be a major contributor towards nation's vision of decarbonization. These projects will also give impetus to employment generation in the state by providing direct and indirect jobs to more than 250 people.

Additionally, a recent agreement has been formalized with M/S Jay Bharat Maruti Enviro Bioenergy Lucknow Pvt. Ltd. for the establishment of another Bio-CNG plant. This plant, with a capacity of 250 TPD and producing 10 TPD of gas, will focus on processing cow dung, pottery waste, napier grass, and wet mandi waste. The site selected for this plant is at suiting range Sarojini Nagar, near Kanha Upvan, on a 7.5-acre land parcel. The entire project is expected to be completed by June 2025.

300TPD Bio-CNG Project Update

S.No.	Project Development Operation	Status
1	Topographical Survey of the Site	Completed
2	Consent to Establish	CTE Received
3	Boundary Wall Construction	Under Progress (95% Completed)
4	Internal Roads and Administration/ Utility Buildings	Design finalized, vendor onboarding under progress
5	Geotechnical Investigation	Completed
1	Basic Design Engineering	Completed
2	Detailed Design Engineering	Completed
3	Anaerobic Digesters	Design finalized Dispatch awaited
4	Plant Main Gate	26-03-2024 Finish Date
5	Admin Building Work	28-03-2024 Finish Date
6	Workshop Building	28-03-2024 Finish Date
7	Canteen Building	27-03-2024 Finish Date
8	Gas Upgradation System	Design Engineering done
9	Sampling and Testing of Organic Waste from Lucknow City	Ongoing
10	TEPC Vendor	Deployed
11	PEB Building	Structural design finalised & work in progress.

2852 Bio CNG Plant Layout



2853

Current Progress Photographs



Annex II - Bio-remediation of old and abandoned dump sites

More than 6 lakh tons of legacy waste at the Ghaila Dump Site were processed by the Lucknow Municipal Corporation. Currently, this site has been handed over to the Lucknow Development Authority (LDA). The LDA is developing the Rashtriya Prerna Sthal, which will be spread over 65 acres. The site will house a museum dedicated to prominent personalities, a massive rally ground that can accommodate 100,000 people, and more.



Bioremediation of Legacy Waste at the Shivri Dump Sites

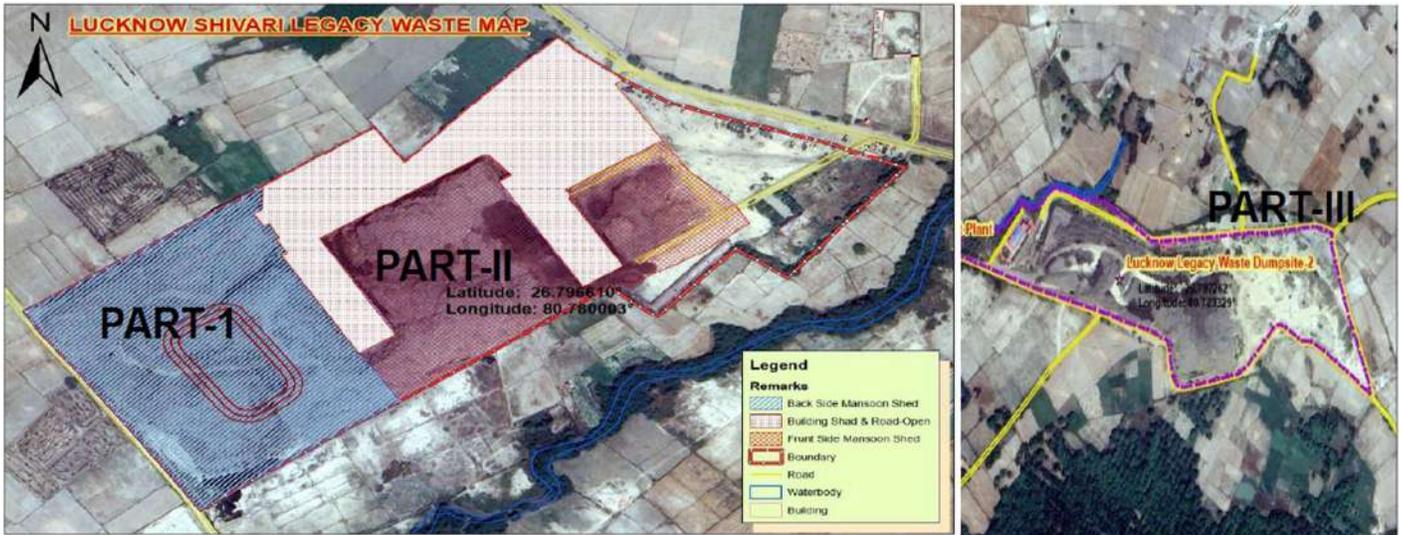
This annex provides a comprehensive overview of the ongoing initiative for the bio-remediation of legacy waste and abandoned dump sites, with a specific focus on managing more than 18 lac MT (2 million metric tons) of legacy waste. The tender process for this crucial waste management project has been successfully finalized, culminating in the issuance of the Letter of Award to M/S Bhumi Green Energy Private Limited.

For legacy waste management, M/S Bhumi Green Energy Private Limited has undertaken the processing of 18.5 lakh MT of waste. To accomplish this task, the company has established a processing plant with a total capacity of 4000TPD. Through diligent efforts and strict adherence to operational protocols, M/S Bhumi Green Energy Private Limited has effectively processed approximately 1.560 lakh MT of legacy waste between March 2024 to till date. The by-products of the legacy waste are disposed of according to norms as per the direction of the CSIR-National Environmental Engineering Research Institute (NEERI), Nagpur. A green belt has been established near the dump site area, and the Dubai Plant has been strategically placed to assist in controlling heavy metal pollution in the soil. Bhumi Green Energy Private Limited's RDF strategy, which converts non-recyclable plastic waste into energy, is a significant aspect, with 23480 MT of RDF currently being sent to cement factories.

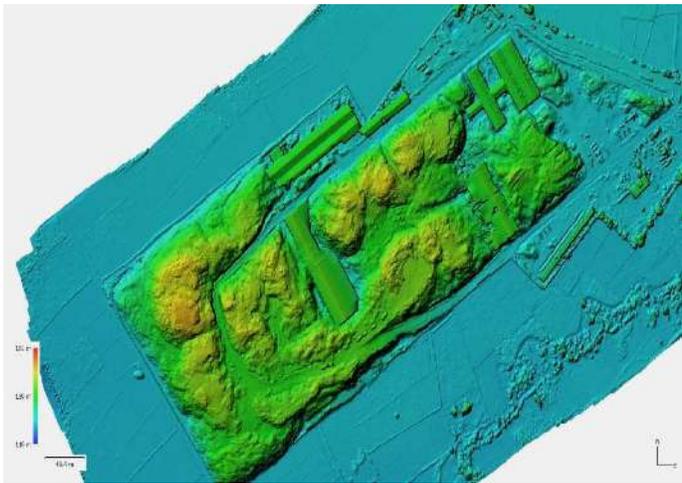
Legacy Waste Summary													
S.N.	Month	Intake (In MT)		Qty of Waste Departure (In MT)					Net Qty of Waste at dumping Site (In MT)				
		Intake Feed(IN MT)	Qty of Waste Processed (In MT)	RDF	BIO SOI L (Below 06 mm)	Coarse Fraction (Below 22 mm)	C&D Waste	Total waste Departure	RDF	BIO SOIL (Below 06 mm)	Coarse Fraction (Below 22 mm)	C&D Waste	Total waste@ Dumping Site
1	May	51455.04	51505.11	9977.87	0.00	8480.00	5535.50	23993.37	2383.36	4120.41	16242.45	4765.52	27511.75
2	April	75009.53	75118.15	11518.32	80.49	14822.53	13710.50	40131.84	6510.04	5928.96	21234.18	1313.13	34986.31
3	March	30652.88	29780.16	2773.72	0	2079.567	1409.35	6262.637	4373.52	2382.41	12214.91	4546.68	23517.52
Grand Total		157117.45	156403.42	24269.91	80.49	25382.10	20655.35	70387.84	13266.92	12431.78	49691.54	10625.33	86015.58

Project Area Detail & Timeline for Completion

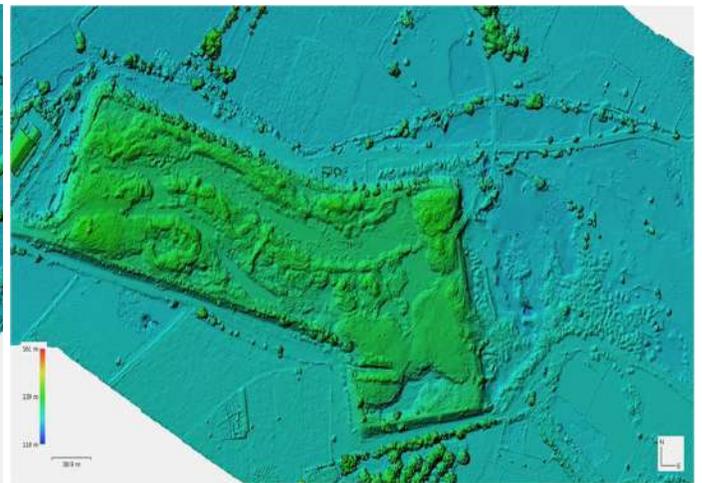
Sr. No.	ULBs Name	Legacy Waste Quantity (Tonne)	Budget allocation (in Lakh)	Present Status	Estimated work Completion Timeline
1	Lucknow	18,49,902	10618 Cr.00	4000 TPD Processing plant is operational	30 December 2024



Legacy Waste Quantification



Dem for Area A



Dem for Area B

*Quantity of the Legacy waste confirm by the DEM – Digital Elevation Model. The final values obtained after Survey were as follows:

Name of Area	Volume
Shivari Waste Yard Part A	1922622.34 Cum
Shivari Waste Yard Part B	574828.986 Cum

DEM Area A Legacy Waste Status: Before and After



Before



After

Site division and Process Planning For DEM Area A



A- 2 LMT

E- 3LMT

B- 3LMT

F- 3LMT

C- 4LMT

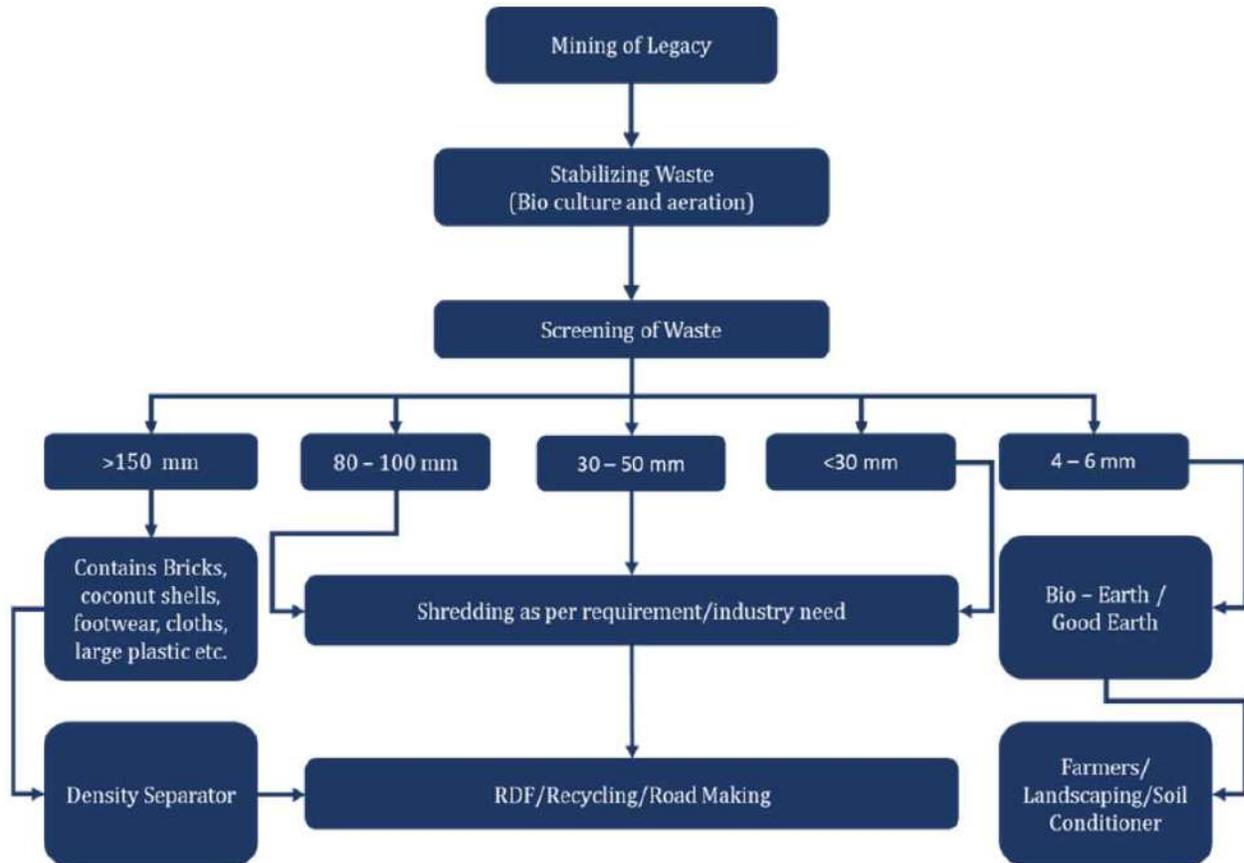
G- 2LMT

D- 2LMT

H- 2LMT

* LMT is Lakh Metric Tons. Section A is completed and Section C is currently being done. Section B will be covered with sheets for monsoon 1.25LMT per month will be the pace of work. 20LMT will be completed in 16 months.

Legacy Waste Processing Methodology as per Central Pollution Control Board (CPCB)-



CPCB has published a methodology/guidelines for undertaking biomining/bioremediation work.

Implementation Plan

Activity	Specification Phases of Implementation: Phase 1: 2000 MTPD capacity Phase2: 2000 MTPD Capacity	Remark /Current Status
Waste quantification	Drone survey, contour mapping, waste characterization testing etc	DGPS based Drone survey done on 10 January 2024 and detailed report submitted
Waste stabilization and windrowing	Excavation, heap making, Culturing, aeration, drying etc.	Stabilization started on 10 January 2024 and till date about 7 to 8 lakh MT of legacy waste has been stabilized
Machinery Mobilization (Legacy waste processing)	2 lines comprising of 14 trommels, 10 ADS and 4 Ballistic Machine have deployed at site interlinked with about 120 conveyor belts	Both lines are operational with current operational processing capacity of 3500MT per Day.



Heap Treatment for Controlling Odor



Water Sprinkling for Controlling Dust



Green belt around the Processing Site for Heavy metal Absorption

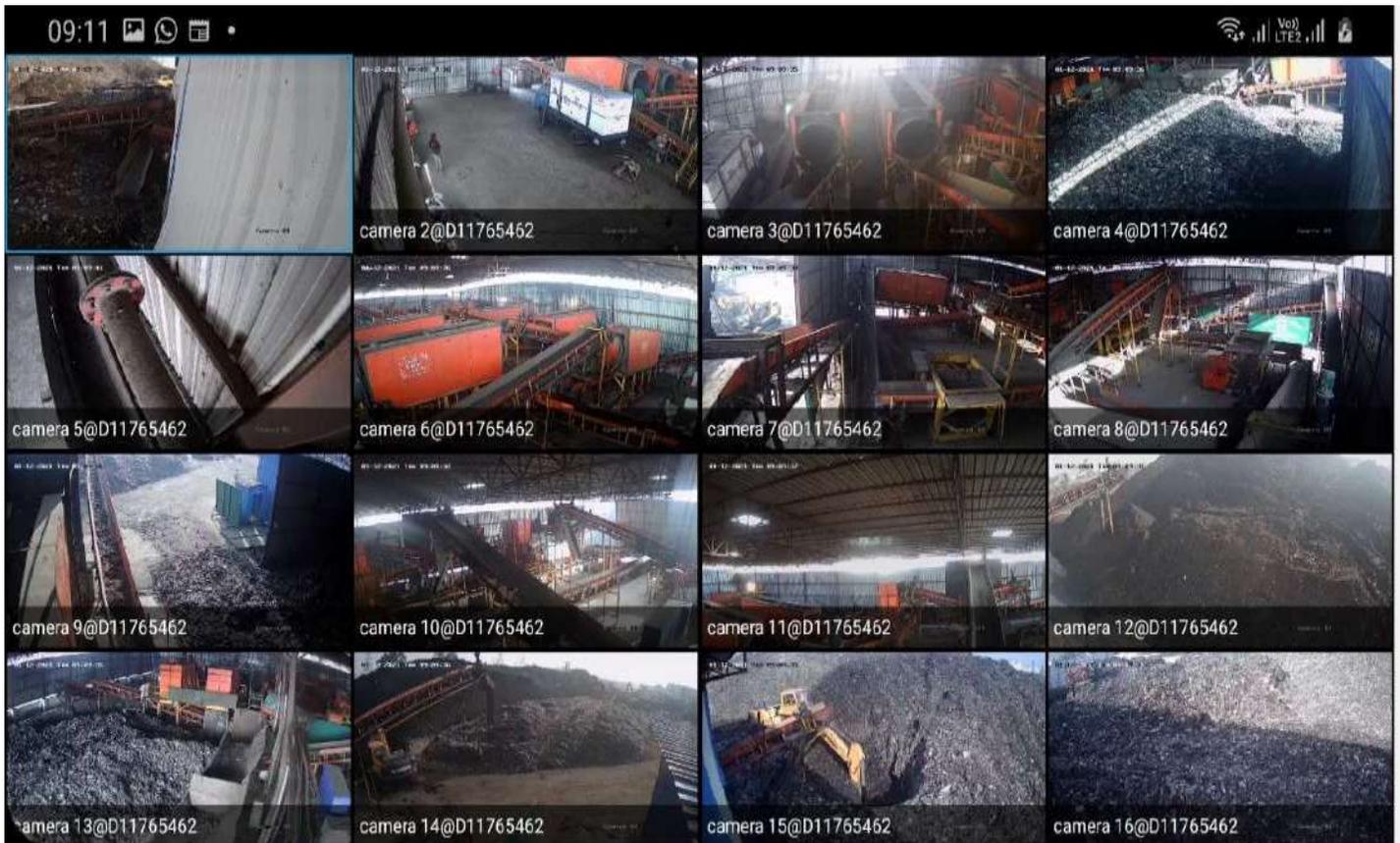
Biomining Machinery in Processing Plant



Leachate Treatment Facility



Live Monitoring



RDF Dispatch Details

BHUMI GREEN ENERGY LUCKNOW									
Sr. no.	Date	ACC Limited	Ultratech Cement	Ambuja Cement	Ecoprism Johnson Limited	Indian Agro Organics	JK Cement	Dalmia Cement	Total Qty
		Qty (Tons)	Qty (Tons)	Qty (Tons)	Qty (Tons)	Qty (Tons)	Qty (Tons)	Qty (Tons)	Qty (Tons)
		1	12.03.2024 to 25.03.2024	706.16	311.64	0	0	0	0
2	26.03.2024 to 15.04.2024	2176.28	3038.22	0	747.11	36.49	0	0	5998.1
3	16.04.2024 to 30.04.2024	537.9	1692.71	277.9	2228.74	0	2463.79	75.91	7276.95
4	01.05.2024 to 13.05.2024	0	2175.63	0	4204.01	0	2807.855	0	9187.495
	Total-	3420.34	7218.2	277.9	7179.86	36.49	5271.645	75.91	23480.345





Co-Processing Certificate

Reference No.: Ecogateway/PRS/Apr-24

Date : 30/04/2024

This is to certify that **M/s Ecogateway Pvt Ltd** has supplied **2611.660 MT** Of RDF/Plastic Waste from **M/s Bhumi Green Energy, Legacy Waste Processing Plant Shivri, Lucknow** or **Ms/ Prism Johnson Ltd.** Village Mankahari, Post- Rampur, Satna, Madhya Pradesh - 485111. in the month of in the month of **April-2024** for its final scientific processing and disposal.

Details of RDF received are as follows;



Annexure -A

Sr.No.	Supplier	Date	Location	Vehicle No	Quantity (Kg)
1	Ecogateway Pvt Ltd	09-04-24	LUCKNOW	UP70FT4918	38,300
2	Ecogateway Pvt Ltd	09-04-24	LUCKNOW	UP70GT6851	37,230
3	Ecogateway Pvt Ltd	09-04-24	LUCKNOW	UP90T7983	27,740
4	Ecogateway Pvt Ltd	09-04-24	LUCKNOW	UP84T5907	27,970
5	Ecogateway Pvt Ltd	09-04-24	LUCKNOW	UP33BT4270	31,770
6	Ecogateway Pvt Ltd	09-04-24	LUCKNOW	UP70FT2728	37,410
7	Ecogateway Pvt Ltd	09-04-24	LUCKNOW	UP96T6291	26,760
8	Ecogateway Pvt Ltd	11-04-24	LUCKNOW	UP71T9938	34,640
9	Ecogateway Pvt Ltd	11-04-24	LUCKNOW	UP33BT0050	35,050
10	Ecogateway Pvt Ltd	11-04-24	LUCKNOW	UP71AT0861	29,410
11	Ecogateway Pvt Ltd	11-04-24	LUCKNOW	UP90T8587	30,520
12	Ecogateway Pvt Ltd	11-04-24	LUCKNOW	UP33AT9588	35,300
13	Ecogateway Pvt Ltd	11-04-24	LUCKNOW	UP71AT0858	27,060
14	Ecogateway Pvt Ltd	12-04-24	LUCKNOW	UP33AT9313	26,960
15	Ecogateway Pvt Ltd	13-04-24	LUCKNOW	UP71AT1609	31,650
16	Ecogateway Pvt Ltd	13-04-24	LUCKNOW	MP19HA4177	28,810
17	Ecogateway Pvt Ltd	13-04-24	LUCKNOW	UP77AN4848	24,100
18	Ecogateway Pvt Ltd	14-04-24	LUCKNOW	UP70LT7413	29,850
19	Ecogateway Pvt Ltd	14-04-24	LUCKNOW	UP52T6332	24,080
20	Ecogateway Pvt Ltd	15-04-24	LUCKNOW	UP71T9857	31,200
21	Ecogateway Pvt Ltd	15-04-24	LUCKNOW	UP71T5900	30,250
22	Ecogateway Pvt Ltd	15-04-24	LUCKNOW	UP70GT0428	36,020
23	Ecogateway Pvt Ltd	15-04-24	LUCKNOW	UP70GT4521	35,270
24	Ecogateway Pvt Ltd	15-04-24	LUCKNOW	UP71T9718	25,550
25	Ecogateway Pvt Ltd	16-04-24	LUCKNOW	UP33BT4270	32,390
26	Ecogateway Pvt Ltd	16-04-24	LUCKNOW	UP71AT2276	29,720
27	Ecogateway Pvt Ltd	16-04-24	LUCKNOW	UP70FT4918	38,290
28	Ecogateway Pvt Ltd	17-04-24	LUCKNOW	UP78DN9247	28,010
29	Ecogateway Pvt Ltd	17-04-24	LUCKNOW	UP71T9860	39,310
30	Ecogateway Pvt Ltd	17-04-24	LUCKNOW	UP71AT9440	34,760
31	Ecogateway Pvt Ltd	17-04-24	LUCKNOW	UP70FT2728	35,990
32	Ecogateway Pvt Ltd	18-04-24	LUCKNOW	UP71T9455	31,310
33	Ecogateway Pvt Ltd	18-04-24	LUCKNOW	UP71AT1068	29,730
34	Ecogateway Pvt Ltd	18-04-24	LUCKNOW	UP71T8090	29,990
35	Ecogateway Pvt Ltd	18-04-24	LUCKNOW	UP71AT1067	28,410
36	Ecogateway Pvt Ltd	18-04-24	LUCKNOW	UP71T9811	30,410
37	Ecogateway Pvt Ltd	18-04-24	LUCKNOW	UP71AT0861	33,770
38	Ecogateway Pvt Ltd	18-04-24	LUCKNOW	UP33AT9588	34,550
39	Ecogateway Pvt Ltd	19-04-24	LUCKNOW	UP33CT4714	38,170
40	Ecogateway Pvt Ltd	19-04-24	LUCKNOW	MH40CM9322	34,190
41	Ecogateway Pvt Ltd	19-04-24	LUCKNOW	UP90T8587	31,300



42	Ecogateway Pvt Ltd	19-04-24	LUCKNOW	UP71T9406	32,590
43	Ecogateway Pvt Ltd	20-04-24	LUCKNOW	UP70GT5217	30,730
44	Ecogateway Pvt Ltd	20-04-24	LUCKNOW	UP71AT1586	33,610
45	Ecogateway Pvt Ltd	20-04-24	LUCKNOW	CG04LF3151	30,160
46	Ecogateway Pvt Ltd	20-04-24	LUCKNOW	UP32LN2587	28,100
47	Ecogateway Pvt Ltd	20-04-24	LUCKNOW	UP70ET1425	34,440
48	Ecogateway Pvt Ltd	20-04-24	LUCKNOW	UP71AT0858	27,270
49	Ecogateway Pvt Ltd	21-04-24	LUCKNOW	UP70GT4521	38,010
50	Ecogateway Pvt Ltd	21-04-24	LUCKNOW	UP71AT1609	27,070
51	Ecogateway Pvt Ltd	21-04-24	LUCKNOW	UP71AT1218	32,190
52	Ecogateway Pvt Ltd	22-04-24	LUCKNOW	UP52T6332	27,850
53	Ecogateway Pvt Ltd	22-04-24	LUCKNOW	UP33BT6016	36,440
54	Ecogateway Pvt Ltd	22-04-24	LUCKNOW	UP70FT9096	28,650
55	Ecogateway Pvt Ltd	23-04-24	LUCKNOW	UP36T3608	27,370
56	Ecogateway Pvt Ltd	23-04-24	LUCKNOW	UP72AT9969	28,720
57	Ecogateway Pvt Ltd	23-04-24	LUCKNOW	UP33AT9313	30,480
58	Ecogateway Pvt Ltd	23-04-24	LUCKNOW	UP70GT6851	39,120
59	Ecogateway Pvt Ltd	24-04-24	LUCKNOW	UP33BT4270	34,300
60	Ecogateway Pvt Ltd	24-04-24	LUCKNOW	UP71AT0861	32,100
61	Ecogateway Pvt Ltd	24-04-24	LUCKNOW	UP33AT9947	34,910
62	Ecogateway Pvt Ltd	24-04-24	LUCKNOW	UP70LT7413	30,940
63	Ecogateway Pvt Ltd	25-04-24	LUCKNOW	UP70ET4780	29,510
64	Ecogateway Pvt Ltd	25-04-24	LUCKNOW	UP33AT6201	37,850
65	Ecogateway Pvt Ltd	25-04-24	LUCKNOW	UP71AT0323	33,000
66	Ecogateway Pvt Ltd	25-04-24	LUCKNOW	CG04MD5155	30,570
67	Ecogateway Pvt Ltd	25-04-24	LUCKNOW	UP71T9857	30,630
68	Ecogateway Pvt Ltd	26-04-24	LUCKNOW	UP71AT1109	30,730
69	Ecogateway Pvt Ltd	26-04-24	LUCKNOW	UP33AT7328	28,210
70	Ecogateway Pvt Ltd	26-04-24	LUCKNOW	UP71AT0162	35,730
71	Ecogateway Pvt Ltd	28-04-24	LUCKNOW	MP20ZK8185	35,620
72	Ecogateway Pvt Ltd	28-04-24	LUCKNOW	MP33H1865	41,460
73	Ecogateway Pvt Ltd	28-04-24	LUCKNOW	MP33H7888	40,020
74	Ecogateway Pvt Ltd	28-04-24	LUCKNOW	UP71AT1609	31,030
75	Ecogateway Pvt Ltd	28-04-24	LUCKNOW	UP70ET1425	34,700
76	Ecogateway Pvt Ltd	29-04-24	LUCKNOW	UP70GT0428	36,580
77	Ecogateway Pvt Ltd	29-04-24	LUCKNOW	UP33CT4714	38,280
78	Ecogateway Pvt Ltd	29-04-24	LUCKNOW	UP70CT5900	30,640
79	Ecogateway Pvt Ltd	29-04-24	LUCKNOW	UP71T9860	34,520
80	Ecogateway Pvt Ltd	29-04-24	LUCKNOW	UP71T2538	25,730
81	Ecogateway Pvt Ltd	29-04-24	LUCKNOW	UP65GT3089	38,600
					2,611,660





Certificate of Co-processing

Certificate No.: DLCW/41/23-24

This is to certify that we have successfully co-processed the following quantities of 546.77 MT of Sorted MSW/Plastic Waste sent by M/s **Bhumi Green Energy** on behalf of M/s **Bhumi Green Energy** from **Shivri site (Lucknow)** in **Uttar Pradesh** as declared by M/s. **Bhumi Green Energy** in our Cement Kiln during the period 1st Mar, 2024 to 31st Mar, 2024. The certificate of the quantity mentioned is not issued to any other entity.

The quantities mentioned in the certificate shall not be used for availing EPR credits.

Waste Name: Sorted MSW/Plastic Waste

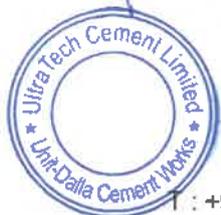
Quantity (Tons): 546.77 MT

Receipt details for the period 1st Mar 2024 to 31th Mar 2024 for location Shivri site(Lucknow), Uttar Pradesh as declared by the client.

Collection State	City	Vehicle Details	Date of Receipt	Quantity Received (MT)
Uttar Pradesh	Shivri (Lucknow)	MH12KP6304	26.03.2024	23.04
Uttar Pradesh	Shivri (Lucknow)	RJ09GB8956	24.03.2024	29.88
Uttar Pradesh	Shivri (Lucknow)	MP09HG3375	29.03.2024	24.21
Uttar Pradesh	Shivri (Lucknow)	UP65MT9747	28.03.2024	34.74
Uttar Pradesh	Shivri (Lucknow)	UP64AT5545	24.03.2024	28.38
Uttar Pradesh	Shivri (Lucknow)	UP62AT8321	23.03.2024	29.17
Uttar Pradesh	Shivri (Lucknow)	UP32QN1911	26.03.2024	34.93
Uttar Pradesh	Shivri (Lucknow)	UP33AT8593	26.03.2024	39.63
Uttar Pradesh	Shivri (Lucknow)	JH03W2308	31.03.2024	24.96
Uttar Pradesh	Shivri (Lucknow)	UP32KN1458	31.03.2024	25.70
Uttar Pradesh	Shivri (Lucknow)	UP70LT9697	21.03.2024	32.52
Uttar Pradesh	Shivri (Lucknow)	UP63AT3864	21.03.2024	30.90
Uttar Pradesh	Shivri (Lucknow)	UP70FT5131	31.03.2024	29.71
Uttar Pradesh	Shivri (Lucknow)	MH46F4925	27.03.2024	24.18
Uttar Pradesh	Shivri (Lucknow)	UP41AT5283	31.03.2024	26.29
Uttar Pradesh	Shivri (Lucknow)	UP32NN7414	30.03.2024	33.75
Uttar Pradesh	Shivri (Lucknow)	UP32PN7414	30.03.2024	35.03
Uttar Pradesh	Shivri (Lucknow)	UP34BT8826	30.03.2024	39.75

Thanking You,
For Ultra Tech Cement Ltd
(Unit - Dalla Cement Works)

Authorized Signatory



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Registered Office : 'B' Wing, Ahura Centre, 2nd Floor, Mahakali Caves Road, Andheri (East), Mumbai - 400 093

T : +91 22 6691 7800 | CIN : L26940MH2000PLC12842



Certificate of Co-processing

Certificate No.: DLCW/04/24-25

This is to certify that we have successfully co-processed the following quantities of 3450.37 MT of Sorted MSW/Plastic Waste sent by M/s **Bhumi Green Energy** on behalf of M/s **Bhumi Green Energy** from Shivri site (Lucknow) in Uttar Pradesh as declared by M/s. **Bhumi Green Energy** in our Cement Kiln during the period 1st Apr, 2024 to 30th Apr, 2024. The certificate of the quantity mentioned is not issued to any other entity.

The quantities mentioned in the certificate shall not be used for availing EPR credits.

Waste Name: Sorted MSW/Plastic Waste

Quantity (Tons): 3450.37 MT

Receipt details for the period 1st Apr 2024 to 30th Apr 2024 for location Shivri site (Lucknow), Uttar Pradesh as declared by the client.

Collection State	City	Vehicle details	Date of Receipt	Qty
Uttar Pradesh	Shivri Lucknow	UP41AT5865	01.04.2024	30.50
Uttar Pradesh	Shivri Lucknow	UP70HT4683	01.04.2024	38.94
Uttar Pradesh	Shivri Lucknow	UP78FN0835	01.04.2024	30.04
Uttar Pradesh	Shivri Lucknow	UP41BT5876	01.04.2024	34.47
Uttar Pradesh	Shivri Lucknow	RJ52GA9880	02.04.2024	41.13
Uttar Pradesh	Shivri Lucknow	RJ52GB1726	02.04.2024	41.79
Uttar Pradesh	Shivri Lucknow	RJ42GA0395	02.04.2024	33.51
Uttar Pradesh	Shivri Lucknow	JH10BP0215	02.04.2024	28.77
Uttar Pradesh	Shivri Lucknow	UP32LN2089	02.04.2024	29.02
Uttar Pradesh	Shivri Lucknow	RJ52GA3111	02.04.2024	37.48
Uttar Pradesh	Shivri Lucknow	UP67T7040	03.04.2024	24.73
Uttar Pradesh	Shivri Lucknow	UP41T8307	03.04.2024	25.45
Uttar Pradesh	Shivri Lucknow	JH10CT4979	03.04.2024	33.22
Uttar Pradesh	Shivri Lucknow	CG15DG8651	03.04.2024	29.92
Uttar Pradesh	Shivri Lucknow	CG15DH9242	03.04.2024	25.23
Uttar Pradesh	Shivri Lucknow	CG15DJ3990	03.04.2024	29.56
Uttar Pradesh	Shivri Lucknow	UP41BT2280	03.04.2024	34.46
Uttar Pradesh	Shivri Lucknow	UP34T3737	03.04.2024	24.94
Uttar Pradesh	Shivri Lucknow	UP70ET9009	03.04.2024	29.75
Uttar Pradesh	Shivri Lucknow	UP41BT3340	04.04.2024	34.78
Uttar Pradesh	Shivri Lucknow	UP41AT6370	04.04.2024	29.57
Uttar Pradesh	Shivri Lucknow	UP33BT4415	04.04.2024	34.22
Uttar Pradesh	Shivri Lucknow	RJ52GB0976	04.04.2024	38.90
Uttar Pradesh	Shivri Lucknow	UP70GT9844	04.04.2024	29.87



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Collection State	City	Vehicle details	Date of Receipt	Qty
Uttar Pradesh	Shivri Lucknow	UP41BT8406	04.04.2024	34.26
Uttar Pradesh	Shivri Lucknow	UP70GT4718	04.04.2024	25.23
Uttar Pradesh	Shivri Lucknow	UP70CT8127	04.04.2024	24.44
Uttar Pradesh	Shivri Lucknow	UP41AT5896	04.04.2024	29.52
Uttar Pradesh	Shivri Lucknow	UP63AT3105	05.04.2024	37.78
Uttar Pradesh	Shivri Lucknow	UP53ET3015	05.04.2024	29.11
Uttar Pradesh	Shivri Lucknow	MH40CD8779	05.04.2024	34.42
Uttar Pradesh	Shivri Lucknow	UP70FT7183	06.04.2024	30.52
Uttar Pradesh	Shivri Lucknow	UP41AT8186	06.04.2024	28.45
Uttar Pradesh	Shivri Lucknow	UP41AT4816	06.04.2024	29.24
Uttar Pradesh	Shivri Lucknow	UP41AT6752	06.04.2024	28.10
Uttar Pradesh	Shivri Lucknow	UP33BT5206	06.04.2024	30.33
Uttar Pradesh	Shivri Lucknow	UP47T4646	07.04.2024	28.85
Uttar Pradesh	Shivri Lucknow	UP41AT7316	07.04.2024	28.61
Uttar Pradesh	Shivri Lucknow	RJ14GG9550	07.04.2024	32.48
Uttar Pradesh	Shivri Lucknow	RJ14GH7195	07.04.2024	43.28
Uttar Pradesh	Shivri Lucknow	UP41AT5495	07.04.2024	28.92
Uttar Pradesh	Shivri Lucknow	RJ52GB3808	07.04.2024	39.99
Uttar Pradesh	Shivri Lucknow	RJ14GH1141	07.04.2024	35.25
Uttar Pradesh	Shivri Lucknow	UP15ET0064	07.04.2024	41.40
Uttar Pradesh	Shivri Lucknow	RJ52GA4338	07.04.2024	43.17
Uttar Pradesh	Shivri Lucknow	UP30T3200	08.04.2024	23.31
Uttar Pradesh	Shivri Lucknow	UP32PN7414	08.04.2024	36.03
Uttar Pradesh	Shivri Lucknow	UP67AT2424	08.04.2024	28.96
Uttar Pradesh	Shivri Lucknow	UP62AT8695	08.04.2024	32.57
Uttar Pradesh	Shivri Lucknow	RJ02GB5026	09.04.2024	41.59
Uttar Pradesh	Shivri Lucknow	UP41AT4652	10.04.2024	30.44
Uttar Pradesh	Shivri Lucknow	UP70JT1683	10.04.2024	36.14
Uttar Pradesh	Shivri Lucknow	UP42BT7182	10.04.2024	29.43
Uttar Pradesh	Shivri Lucknow	UP63AT4537	10.04.2024	28.88
Uttar Pradesh	Shivri Lucknow	UP33AT7912	11.04.2024	29.31
Uttar Pradesh	Shivri Lucknow	UP63AT4835	11.04.2024	28.85
Uttar Pradesh	Shivri Lucknow	UP32NN7414	11.04.2024	35.06
Uttar Pradesh	Shivri Lucknow	UP63AT4924	11.04.2024	29.72
Uttar Pradesh	Shivri Lucknow	NL01Q0059	12.04.2024	28.72
Uttar Pradesh	Shivri Lucknow	UP64AT3523	12.04.2024	29.39
Uttar Pradesh	Shivri Lucknow	UP71AT1067	12.04.2024	29.28
Uttar Pradesh	Shivri Lucknow	UP71AT1068	12.04.2024	29.10
Uttar Pradesh	Shivri Lucknow	UP42BT2734	12.04.2024	29.85
Uttar Pradesh	Shivri Lucknow	UP41AT6370	13.04.2024	30.27



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Collection State	City	Vehicle details	Date of Receipt	Qty
Uttar Pradesh	Shivri Lucknow	UP42BT8100	13.04.2024	27.36
Uttar Pradesh	Shivri Lucknow	UP41AT5385	13.04.2024	29.44
Uttar Pradesh	Shivri Lucknow	HR58A9690	13.04.2024	25.10
Uttar Pradesh	Shivri Lucknow	RJ09GC4751	14.04.2024	40.09
Uttar Pradesh	Shivri Lucknow	CG04LQ5167	14.04.2024	29.75
Uttar Pradesh	Shivri Lucknow	MP09HH7284	14.04.2024	29.93
Uttar Pradesh	Shivri Lucknow	UP15DT1866	15.04.2024	29.58
Uttar Pradesh	Shivri Lucknow	CG15EC7585	15.04.2024	34.59
Uttar Pradesh	Shivri Lucknow	UP63AT2423	15.04.2024	28.98
Uttar Pradesh	Shivri Lucknow	RJ42GA0395	16.04.2024	41.23
Uttar Pradesh	Shivri Lucknow	UP53DT3487	16.04.2024	34.49
Uttar Pradesh	Shivri Lucknow	UP65GT9406	16.04.2024	28.55
Uttar Pradesh	Shivri Lucknow	RJ52GB0096	16.04.2024	41.71
Uttar Pradesh	Shivri Lucknow	UP72AT0407	17.04.2024	24.90
Uttar Pradesh	Shivri Lucknow	JH19C5282	17.04.2024	24.01
Uttar Pradesh	Shivri Lucknow	UP72BT3847	18.04.2024	34.76
Uttar Pradesh	Shivri Lucknow	UP70FT0313	19.04.2024	29.86
Uttar Pradesh	Shivri Lucknow	UP72BT7101	19.04.2024	35.67
Uttar Pradesh	Shivri Lucknow	UP63AT6039	19.04.2024	29.94
Uttar Pradesh	Shivri Lucknow	CG15DF2963	19.04.2024	29.05
Uttar Pradesh	Shivri Lucknow	UP70GT3043	20.04.2024	29.12
Uttar Pradesh	Shivri Lucknow	UP63AT0035	20.04.2024	30.32
Uttar Pradesh	Shivri Lucknow	UP67T7040	20.04.2024	27.82
Uttar Pradesh	Shivri Lucknow	UP41AT4816	21.04.2024	34.17
Uttar Pradesh	Shivri Lucknow	UP41AT6752	21.04.2024	28.72
Uttar Pradesh	Shivri Lucknow	UP43BT1230	24.04.2024	33.25
Uttar Pradesh	Shivri Lucknow	UP64AT5586	24.04.2024	32.08
Uttar Pradesh	Shivri Lucknow	UP64T8895	24.04.2024	30.85
Uttar Pradesh	Shivri Lucknow	UP64AT7795	25.04.2024	31.33
Uttar Pradesh	Shivri Lucknow	UP63AT6284	26.04.2024	30.89
Uttar Pradesh	Shivri Lucknow	UP44AT3019	26.04.2024	30.81
Uttar Pradesh	Shivri Lucknow	UP53ET8625	26.04.2024	31.60
Uttar Pradesh	Shivri Lucknow	UP41AT5495	27.04.2024	31.44
Uttar Pradesh	Shivri Lucknow	UP42BT2734	27.04.2024	31.58
Uttar Pradesh	Shivri Lucknow	UP70GT2214	27.04.2024	33.92
Uttar Pradesh	Shivri Lucknow	UP70NT9293	27.04.2024	34.06
Uttar Pradesh	Shivri Lucknow	UP32LN5151	27.04.2024	30.46
Uttar Pradesh	Shivri Lucknow	CG15AC5684	28.04.2024	27.28
Uttar Pradesh	Shivri Lucknow	RJ42GA3206	28.04.2024	40.99
Uttar Pradesh	Shivri Lucknow	UP62T7633	29.04.2024	25.35
Uttar Pradesh	Shivri Lucknow	UP32RN4977	29.04.2024	34.10
Uttar Pradesh	Shivri Lucknow	UP32LN2089	30.04.2024	30.28
Uttar Pradesh	Shivri Lucknow	UP70HT2385	30.04.2024	30.45
Uttar Pradesh	Shivri Lucknow	UP33AT6841	30.04.2024	30.52
Uttar Pradesh	Shivri Lucknow	UP63T9751	30.04.2024	29.49

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BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
MOB:9022153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- RAHUL LOGISTICS

TO: JK Cement Limited
JK Cement Works, Panna
Village: Hundawara, Tehsil: Amargarh, Dist: Panna
State: Madhya Pradesh, India - 488441
Mr. Pradeep Jain
GST NO: 23AAACR35584ZC

CHALLAN NO: 235
DATE: 01-05-2024
VEHICLE NO: UP-70-F1-8418

SR NO. DESCRIPTION LR NO. SHA PO NO: 4100004026

1	ROD (LIFT)		40.970
TOTAL WEIGHT			40.970

REG OFFICE SURVEY NO: 542/21 AT NO: B-40 BAUG SOC. MAGARPATTI ROAD, HADAPSAR, PUNE 411028.
GST NO: 27AAQF80097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN

BHUMI GREEN ENERGY
LUCKNOW
AUTHORIZED SIGNATURE

2870

BHUMI GREEN ENERGY
SMM PLANT SHIVRI LUCKNOW
WETSHR/IDR-2

REGISTRATION NO: 4172

VEHICLE NO: UP70FTB418

DATE: 01/05/2024

TIME: 11:19

OPERATOR: RJP

CH/INV NO: 1

OPERATOR'S SIGNATURE: *RJP*

STORE SIGNATURE:

BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
MOB:9022153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- TRAVIS AT EXPRESS

TO: Ultratech Cement Limited
Ultratech cement work, Sit 5 Post: Dada
Dist: Sonbhadra-231207

CHALLAN NO: 276
DATE: 01.05.2024
VEHICLE NO: UP-67-AT-0310

SR NO. DESCRIPTION LR NO. SHA PO No. DL/DLE/RJ/0091127

1	ROD (LIFT)		28.720
TOTAL WEIGHT			28.720

REG OFFICE SURVEY NO: 542/21 AT NO: B-40 BAUG SOC. MAGARPATTI ROAD, HADAPSAR, PUNE 411028.
GST NO: 27AAQF80097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN

BHUMI GREEN ENERGY
LUCKNOW
AUTHORIZED SIGNATURE

BHUMI GREEN ENERGY
SMM PLANT SHIVRI LUCKNOW
WETSHR/IDR-2

REGISTRATION NO: 4171

VEHICLE NO: UP67AT0730

DATE: 01/05/2024

TIME: 11:19

OPERATOR: RJP

CH/INV NO: 1

OPERATOR'S SIGNATURE: *RJP*

STORE SIGNATURE:

BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
MOB:9022153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- BHAGRECHA LOGISTIC

TO: JK Cement Limited
JK Cement Works, Panna
Village: Hundawara, Tehsil: Amargarh, Dist: Panna
State: Madhya Pradesh, India - 488441
Mr. Pradeep Jain
GST NO: 23AAACR35584ZC

CHALLAN NO: 277
DATE: 01-05-2024
VEHICLE NO: RJ-19-GJ-3516

SR NO. DESCRIPTION LR NO. SHA PO NO: 4100004026

1	ROD (LIFT)		35.970
TOTAL WEIGHT			35.970

REG OFFICE SURVEY NO: 542/21 AT NO: B-40 BAUG SOC. MAGARPATTI ROAD, HADAPSAR, PUNE 411028.
GST NO: 27AAQF80097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN

BHUMI GREEN ENERGY
LUCKNOW
AUTHORIZED SIGNATURE

BHUMI GREEN ENERGY
SMM PLANT SHIVRI LUCKNOW
WETSHR/IDR-2

REGISTRATION NO: RJ19GJ3516

VEHICLE NO: RJ19GJ3516

DATE: 01/05/2024

TIME: 11:19

OPERATOR: RJP

CH/INV NO: 1

OPERATOR'S SIGNATURE: *RJP*

STORE SIGNATURE:

BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
MOB:9022153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- BHAGRECHA LOGISTIC

TO: JK Cement Limited
JK Cement Works, Panna
Village: Hundawara, Tehsil: Amargarh, Dist: Panna
State: Madhya Pradesh, India - 488441
Mr. Pradeep Jain
GST NO: 23AAACR35584ZC

CHALLAN NO: 278
DATE: 01-05-2024
VEHICLE NO: RJ-19-GJ-3514

SR NO. DESCRIPTION LR NO. SHA PO NO: 4100004026

1	ROD (LIFT)		35.640
TOTAL WEIGHT			35.640

REG OFFICE SURVEY NO: 542/21 AT NO: B-40 BAUG SOC. MAGARPATTI ROAD, HADAPSAR, PUNE 411028.
GST NO: 27AAQF80097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN

BHUMI GREEN ENERGY
LUCKNOW
AUTHORIZED SIGNATURE

BHUMI GREEN ENERGY
SMM PLANT SHIVRI LUCKNOW
WETSHR/IDR-2

REGISTRATION NO: RJ19GJ3514

VEHICLE NO: RJ19GJ3514

DATE: 01/05/2024

TIME: 12:24

OPERATOR: RJP

CH/INV NO: 1

OPERATOR'S SIGNATURE: *RJP*

STORE SIGNATURE:

BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
MOB:9022153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- RAHUL LOGISTICS

TO: Ultratech Cement Limited
Ultratech cement work, Sit 5 Post: Dada
Dist: Sonbhadra-231207

CHALLAN NO: 279
DATE: 01.05.2024
VEHICLE NO: UP-20-GT-8788

SR NO. DESCRIPTION LR NO. SHA PO No. DL/DLE/RJ/0091127

1	ROD (LIFT)		25.200
TOTAL WEIGHT			25.200

REG OFFICE SURVEY NO: 542/21 AT NO: B-40 BAUG SOC. MAGARPATTI ROAD, HADAPSAR, PUNE 411028.
GST NO: 27AAQF80097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN

BHUMI GREEN ENERGY
LUCKNOW
AUTHORIZED SIGNATURE

AND
BHUMI GREEN ENERGY
 SHM PLANT SHIVRI LUCKNOW
 DELHIBRIDGE-2

Charge(1) : Rs. 0
 OPERATOR'S SIGNATURE: *Sanyam*
 STORE SIGNATURE:

2871

DELIVERY CHALLAN		
TRANSPORT NAME:- RAHUL LOGISTICS		
TO: PRISHA JHINSON LIMITED Vil. Manikhan Post, Baha Tehsil, Rampur Baghels Dist. - Sonbhadra-851111 (M.P)	CHALLAN NO. 303	DATE: 02-05-2024
GST NO.: 23AAAC222A222	VEHICLE NO: UP-33-AT-9313	UR NO: 9473
SR.NO.	DESCRIPTION	WEIGHT IN MT.
1	ROFF(LUFF)	28.870
TOTAL WEIGHT		28.870
REG OFFICE SURVEY NO.5472/LAT NO.8-40 BAUG SOC.MAGARPATTA ROAD,HADAPSAR,PUNE 411028.		
GST NO. 27AAQI8097A12M		
NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.		
RECEIVER SIGN		AUTHORIZED SIGNATURE

ad dolly
BHUMI GREEN ENERGY
 SHM PLANT SHIVRI LUCKNOW
 DELHIBRIDGE-2

Charge(1) : Rs. 0
 OPERATOR'S SIGNATURE: *Sanyam*
 STORE SIGNATURE:

NET NO : 4175
 GROSS Wt: 37010 kg
 TARE Wt: 11810 kg
 NET Wt: 25200 kg
 Date: 02/05/2024 Time: 14:29
 Date: 02/05/2024 Time: 04:32
 THREE FIVE TWO ZERO ZERO kg

AND
BHUMI GREEN ENERGY
 SHM PLANT SHIVRI LUCKNOW
 DELHIBRIDGE-2

DELIVERY CHALLAN		
TRANSPORT NAME:- RAHUL LOGISTICS		
TO: PRISHA JHINSON LIMITED Vil. Manikhan Post, Baha Tehsil, Rampur Baghels Dist. - Sonbhadra-851111 (M.P)	CHALLAN NO. 303	DATE: 02-05-2024
GST NO.: 23AAAC222A222	VEHICLE NO: UP-71-AT-1067	UR NO: 9476
SR.NO.	DESCRIPTION	WEIGHT IN MT.
1	ROFF(LUFF)	33.630
TOTAL WEIGHT		33.630
REG OFFICE SURVEY NO.5472/LAT NO.8-40 BAUG SOC.MAGARPATTA ROAD,HADAPSAR,PUNE 411028.		
GST NO. 27AAQI8097A12M		
NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.		
RECEIVER SIGN		AUTHORIZED SIGNATURE

AND
BHUMI GREEN ENERGY
 SHM PLANT SHIVRI LUCKNOW
 DELHIBRIDGE-2

Charge(1) : Rs. 0
 OPERATOR'S SIGNATURE: *Sanyam*
 STORE SIGNATURE:

DELIVERY CHALLAN		
TRANSPORT NAME:- RAHUL LOGISTICS		
TO: Prishach Cement Limited Soni Chaha Cement work, BK 5 Post, Datta Dist. - Sonbhadra-231207	CHALLAN NO. 302	DATE: 02-05-2024
GST NO.: 09AAAC16442126	VEHICLE NO: UP-57-AT-4023	UR NO: 9475
SR.NO.	DESCRIPTION	WEIGHT IN MT.
1	ROFF(LUFF)	32.180
TOTAL WEIGHT		32.180
REG OFFICE SURVEY NO.5472/LAT NO.8-40 BAUG SOC.MAGARPATTA ROAD,HADAPSAR,PUNE 411028.		
GST NO. 27AAQI8097A12M		
NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.		
RECEIVER SIGN		AUTHORIZED SIGNATURE

AND
BHUMI GREEN ENERGY
 SHM PLANT SHIVRI LUCKNOW
 DELHIBRIDGE-2

Charge(1) : Rs. 0
 OPERATOR'S SIGNATURE: *Sanyam*
 STORE SIGNATURE:

DELIVERY CHALLAN		
TRANSPORT NAME:- RAHUL LOGISTICS		
TO: PRISHA JHINSON LIMITED Vil. Manikhan Post, Baha Tehsil, Rampur Baghels Dist. - Sonbhadra-851111 (M.P)	CHALLAN NO. 304	DATE: 02-05-2024
GST NO.: 23AAAC222A222	VEHICLE NO: UP-71-AT-1066	UR NO: 9474
SR.NO.	DESCRIPTION	WEIGHT IN MT.
1	ROFF(LUFF)	34.370
TOTAL WEIGHT		34.370
REG OFFICE SURVEY NO.5472/LAT NO.8-40 BAUG SOC.MAGARPATTA ROAD,HADAPSAR,PUNE 411028.		
GST NO. 27AAQI8097A12M		
NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.		
RECEIVER SIGN		AUTHORIZED SIGNATURE

AND
BHUMI GREEN ENERGY
 SHM PLANT SHIVRI LUCKNOW
 DELHIBRIDGE-2

Charge(1) : Rs. 0
 OPERATOR'S SIGNATURE: *Sanyam*
 STORE SIGNATURE:

NET NO : 4198
 GROSS Wt: 46970 kg
 TARE Wt: 13340 kg
 NET Wt: 33630 kg
 Date: 02/05/2024 Time: 10:56
 Date: 02/05/2024 Time: 05:11
 THREE THREE SIX THREE ZERO kg

BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANDHWA, LUCKNOW (226101)
MOB-9022153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- BHADRECHA LOGISTIC

TO: JK Cement Limited
H Cement Works, Panwa
Village- Hundwahan, Tehsil- Amangpur, Dist- Panwa
State- Madhya Pradesh, India - 488441
Mr. Pradip Jain
GST NO. 23AACB035584ZC

CHALLAN NO. 305
DATE: 03-05-2024
VEHICLE NO: RJ-59-GH-8645

IR NO: 75
PO NO: 4100040226

SR.NO.	DESCRIPTION	WEIGHT IN MT.
1	ROFF(LUFF)	31.540
TOTAL WEIGHT		31.540

REG OFFICE-SURVEY NO 54/2/FLAT NO.8-40 BAUG SOC,MAGARPATTA ROAD,HADAPSAR,PUNE-411024.
GST NO. 27AAQF80097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN

FOR BHUMI GREEN ENERGY
AUTHORIZED SIGNATURE

2872

OPERATOR'S SIGNATURE: *Dejy*

CHARGES (1) : Rs. 0

STORER SIGNATURE:

VEHICLE NO : RJ19GH8645
MATERIAL : ROFF
CH/INV NO :

DATE: 03/05/2024 Time: 12:13
DATE: 02/05/2024 Time: 04:20
THREE THREE FIVE FOUR ZERO kg

BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANDHWA, LUCKNOW (226101)
MOB-9022153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- RAHUL LOGISTICS

TO: Ultratech Cement Limited
Link Datta cement work, SH 5 Post, Datta
Vill - Sonbhadra-231207

CHALLAN NO. 315
DATE: 03-05-2024
VEHICLE NO: UP-64-AT-1388

IR NO: 3483
PO No: 4100040226

SR.NO.	DESCRIPTION	WEIGHT IN MT.
1	ROFF(LUFF)	29.500
TOTAL WEIGHT		29.500

REG OFFICE-SURVEY NO 54/2/FLAT NO.8-40 BAUG SOC,MAGARPATTA ROAD,HADAPSAR,PUNE-411024.
GST NO. 27AAQF80097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN

FOR BHUMI GREEN ENERGY
AUTHORIZED SIGNATURE

BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANDHWA, LUCKNOW (226101)
MOB-9022153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- RAHUL LOGISTICS

TO: Ultratech Cement Limited
Link Datta cement work, SH 5 Post, Datta
Vill - Sonbhadra-231207

CHALLAN NO. 316
DATE: 03-05-2024
VEHICLE NO: UP-62-RT-1063

IR NO: 3484
PO No: 4100040226

SR.NO.	DESCRIPTION	WEIGHT IN MT.
1	ROFF(LUFF)	32.040
TOTAL WEIGHT		32.040

REG OFFICE-SURVEY NO 54/2/FLAT NO.8-40 BAUG SOC,MAGARPATTA ROAD,HADAPSAR,PUNE-411024.
GST NO. 27AAQF80097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN

FOR BHUMI GREEN ENERGY
AUTHORIZED SIGNATURE

BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANDHWA, LUCKNOW (226101)
MOB-9022153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- RAHUL LOGISTICS

TO: Ultratech Cement Limited
Link Datta cement work, SH 5 Post, Datta
Vill - Sonbhadra-231207

CHALLAN NO. 317
DATE: 03-05-2024
VEHICLE NO: UP-64-AT-1308

IR NO: 3485
PO No: 4100040226

SR.NO.	DESCRIPTION	WEIGHT IN MT.
1	ROFF(LUFF)	36.400
TOTAL WEIGHT		36.400

REG OFFICE-SURVEY NO 54/2/FLAT NO.8-40 BAUG SOC,MAGARPATTA ROAD,HADAPSAR,PUNE-411024.
GST NO. 27AAQF80097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN

FOR BHUMI GREEN ENERGY
AUTHORIZED SIGNATURE

BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANDHWA, LUCKNOW (226101)
MOB-9022153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- UNIVERSAL CARRIERS

TO: JK Cement Limited
H Cement Works, Panwa
Village- Hundwahan, Tehsil- Amangpur, Dist- Panwa
State- Madhya Pradesh, India - 488441
Mr. Pradip Jain
GST NO. 23AACB035584ZC

CHALLAN NO. 318
DATE: 03-05-2024
VEHICLE NO: UP-71-AT-0685

IR NO: 1015
PO No: 4100040226

SR.NO.	DESCRIPTION	WEIGHT IN MT.
1	ROFF(LUFF)	29.950
TOTAL WEIGHT		29.950

REG OFFICE-SURVEY NO 54/2/FLAT NO.8-40 BAUG SOC,MAGARPATTA ROAD,HADAPSAR,PUNE-411024.
GST NO. 27AAQF80097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN

FOR BHUMI GREEN ENERGY
AUTHORIZED SIGNATURE

BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANDHWA, LUCKNOW (226101)
MOB-9022153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- RAHUL LOGISTICS

TO: Ultratech Cement Limited
Link Datta cement work, SH 5 Post, Datta
Vill - Sonbhadra-231207

CHALLAN NO. 319
DATE: 03-05-2024
VEHICLE NO: RJ-02-GB-7569

IR NO: 3485
PO No: 4100040226

SR.NO.	DESCRIPTION	WEIGHT IN MT.
1	ROFF(LUFF)	36.400
TOTAL WEIGHT		36.400

REG OFFICE-SURVEY NO 54/2/FLAT NO.8-40 BAUG SOC,MAGARPATTA ROAD,HADAPSAR,PUNE-411024.
GST NO. 27AAQF80097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN

FOR BHUMI GREEN ENERGY
AUTHORIZED SIGNATURE

OPERATOR'S SIGNATURE: *Dejy*

CHARGES (1) : Rs. 0

STORER SIGNATURE:

VEHICLE NO : RJ02GB7569
MATERIAL : ROFF
CH/INV NO :

DATE: 03/05/2024 Time: 10:02
DATE: 03/05/2024 Time: 04:34
THREE SIX FOUR ZERO ZERO kg

BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANDHWA, LUCKNOW (226101)
MOB-9022153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- UNIVERSAL CARRIERS

TO: JK Cement Limited
H Cement Works, Panwa
Village- Hundwahan, Tehsil- Amangpur, Dist- Panwa
State- Madhya Pradesh, India - 488441
Mr. Pradip Jain
GST NO. 23AACB035584ZC

CHALLAN NO. 319
DATE: 03-05-2024
VEHICLE NO: UP-71-AT-0685

IR NO: 1015
PO No: 4100040226

SR.NO.	DESCRIPTION	WEIGHT IN MT.
1	ROFF(LUFF)	29.950
TOTAL WEIGHT		29.950

REG OFFICE-SURVEY NO 54/2/FLAT NO.8-40 BAUG SOC,MAGARPATTA ROAD,HADAPSAR,PUNE-411024.
GST NO. 27AAQF80097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN

FOR BHUMI GREEN ENERGY
AUTHORIZED SIGNATURE

BHUMI GREEN ENERGY
 SWM PLANT SHIVRI LUCKNOW
 METSHRIDGE-2

OPERATOR'S SIGNATURE: *[Signature]*
 CHARGES (1): Rs. 0
 STORE SIGNATURE: _____

BHUMI GREEN ENERGY
 LUCKNOW PLANT
 SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
 MOB-902153854/9011300599

DELIVERY CHALLAN

TRANSPORT NAME:- UNIVERSAL CARRIERS
 TO: JK Cement Limited
 JK Cement Works, Panna
 Village- Handuawan, Tehsil- Amangal, Dist- Panna
 State- Madhya Pradesh, India - 488441
 Mr. Pradeep Jain
 GST NO. 21AAACD35594ZC

CHALLAN NO. 319
 DATE: 01-05-2024
 VEHICLE NO: UP-28-01-7373
 LR NO: 1016 PO NO: 4100004026

SR NO.	DESCRIPTION	WEIGHT IN MT.
1	HRD(LIFT)	28.960
TOTAL WEIGHT		28.960

REG OFFICE SURVEY NO.5472,FLAT NO.B-40 BAUG SOC,MAGARPATTA ROAD,HADAPSAR,PUNE-411028.
 GST NO. 27AAQF80097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
 RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN: _____
 AUTHORIZED SIGNATURE: *[Signature]*

BHUMI GREEN ENERGY
 SWM PLANT SHIVRI LUCKNOW
 METSHRIDGE-2

OPERATOR'S SIGNATURE: *[Signature]*
 CHARGES (1): Rs. 0
 STORE SIGNATURE: _____

BHUMI GREEN ENERGY
 LUCKNOW PLANT
 SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
 MOB-902153854/9011300599

DELIVERY CHALLAN

TRANSPORT NAME:- UNIVERSAL CARRIERS
 TO: JK Cement Limited
 JK Cement Works, Panna
 Village- Handuawan, Tehsil- Amangal, Dist- Panna
 State- Madhya Pradesh, India - 488441
 Mr. Pradeep Jain
 GST NO. 21AAACD35594ZC

CHALLAN NO. 319
 DATE: 04-05-2024
 VEHICLE NO: MP-09-DJ-2858
 LR NO: 1018 PO NO: 4100004026

SR NO.	DESCRIPTION	WEIGHT IN MT.
1	HRD(LIFT)	37.020
TOTAL WEIGHT		37.020

REG OFFICE SURVEY NO.5472,FLAT NO.B-40 BAUG SOC,MAGARPATTA ROAD,HADAPSAR,PUNE-411028.
 GST NO. 27AAQF80097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
 RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN: _____
 AUTHORIZED SIGNATURE: *[Signature]*

BHUMI GREEN ENERGY
 LUCKNOW PLANT
 SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
 MOB-902153854/9011300599

DELIVERY CHALLAN

TRANSPORT NAME:- UNIVERSAL CARRIERS
 TO: Ultratech Cement Limited
 Jang Daba cement work, Slt 5 Post: Datta
 Dist : Sonbhadra-231207

CHALLAN NO. 340
 DATE: 04-05-2024
 VEHICLE NO: UP-32-BN-9795
 LR NO: 1019 PO NO: 4100004026

SR NO.	DESCRIPTION	WEIGHT IN MT.
1	HRD(LIFT)	34.870
TOTAL WEIGHT		34.870

REG OFFICE SURVEY NO.5472,FLAT NO.B-40 BAUG SOC,MAGARPATTA ROAD,HADAPSAR,PUNE-411028.
 GST NO. 27AAQF80097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
 RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN: _____
 AUTHORIZED SIGNATURE: *[Signature]*

BHUMI GREEN ENERGY
 SWM PLANT SHIVRI LUCKNOW
 METSHRIDGE-2

OPERATOR'S SIGNATURE: *[Signature]*
 CHARGES (1): Rs. 0
 STORE SIGNATURE: _____

BHUMI GREEN ENERGY
 LUCKNOW PLANT
 SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
 MOB-902153854/9011300599

DELIVERY CHALLAN

TRANSPORT NAME:- UNIVERSAL CARRIERS
 TO: JK Cement Limited
 JK Cement Works, Panna
 Village- Handuawan, Tehsil- Amangal, Dist- Panna
 State- Madhya Pradesh, India - 488441
 Mr. Pradeep Jain
 GST NO. 21AAACD35594ZC

CHALLAN NO. 319
 DATE: 04-05-2024
 VEHICLE NO: MP-09-DJ-2858
 LR NO: 1018 PO NO: 4100004026

SR NO.	DESCRIPTION	WEIGHT IN MT.
1	HRD(LIFT)	37.020
TOTAL WEIGHT		37.020

REG OFFICE SURVEY NO.5472,FLAT NO.B-40 BAUG SOC,MAGARPATTA ROAD,HADAPSAR,PUNE-411028.
 GST NO. 27AAQF80097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
 RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN: _____
 AUTHORIZED SIGNATURE: *[Signature]*

BHUMI GREEN ENERGY
 LUCKNOW PLANT
 SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
 MOB-902153854/9011300599

DELIVERY CHALLAN

TRANSPORT NAME:- UNIVERSAL CARRIERS
 TO: Ultratech Cement Limited
 Jang Daba cement work, Slt 5 Post: Datta
 Dist : Sonbhadra-231207

CHALLAN NO. 340
 DATE: 04-05-2024
 VEHICLE NO: UP-32-BN-9795
 LR NO: 1019 PO NO: 4100004026

SR NO.	DESCRIPTION	WEIGHT IN MT.
1	HRD(LIFT)	34.870
TOTAL WEIGHT		34.870

REG OFFICE SURVEY NO.5472,FLAT NO.B-40 BAUG SOC,MAGARPATTA ROAD,HADAPSAR,PUNE-411028.
 GST NO. 27AAQF80097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
 RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN: _____
 AUTHORIZED SIGNATURE: *[Signature]*

BHUMI GREEN ENERGY
 LUCKNOW PLANT
 SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
 MOB-902153854/9011300599

DELIVERY CHALLAN

TRANSPORT NAME:- RANGUL LOGISTICS
 TO: PRIMA JOHNSON LIMITED
 Mkt. Manikaran Post- Bhatia Tehsil- Rampur Baghela
 Dist - Sonbhadra-485111 (M.P)

CHALLAN NO. 341
 DATE: 04-05-2024
 VEHICLE NO: UP-71-AT-0262
 LR NO: 1019 PO NO: 4100004026

SR NO.	DESCRIPTION	WEIGHT IN MT.
1	HRD(LIFT)	34.240
TOTAL WEIGHT		34.240

REG OFFICE SURVEY NO.5472,FLAT NO.B-40 BAUG SOC,MAGARPATTA ROAD,HADAPSAR,PUNE-411028.
 GST NO. 27AAQF80097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
 RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN: _____
 AUTHORIZED SIGNATURE: *[Signature]*

BHUMI GREEN ENERGY
 SWM PLANT SHIVRI LUCKNOW
 METSHRIDGE-2

OPERATOR'S SIGNATURE: *[Signature]*
 CHARGES (1): Rs. 0
 STORE SIGNATURE: _____

BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
MOB: 9027153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- **RAJUL LOGISTICS**
TO: **PRIMA JOHNSON LIMITED**
Vill: Mankaran Post, Bahua Tehsil, Rampur Bagicha Dist - Sahi 485111 (M.P.)

CHALLAN NO. 342
DATE: 05.05.2024
VEHICLE NO: UP-71-AT-0861

GST NO: 23AAAC2035A42C
UR NO: 35

SR NO.	DESCRIPTION	WEIGHT IN MT.
1	RODF(LUFF)	32.290
TOTAL WEIGHT		32.290

REG OFFICE SURVEY NO 54/2/FLAT NO B-40 BAUG SOC,MAGARPATTA ROAD,JADAPSAR,PUNE-411028.
GST NO. 27AAQF8097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN: *[Signature]*
AUTHORIZED SIGNATURE: *[Signature]*

2874

OPERATOR: *[Signature]*

Charge (1) :- Rs. 0

DATE: 05.05.2024
TIME: 12:30
NET WTS: 50700 kg

DATE: 05/05/2024 TIME: 01:59
DATE: 03/05/2024 TIME: 18:18
THREE ZERO SEVEN ZERO ZERO kg

VEHICLE NO: 4239
MATERIAL: ROF
CH/THW NO: 1

BHUMI GREEN ENERGY
SWM PLANT SHIVRI LUCKNOW
MEZBHRIDGE-2

VEHICLE NO: UP71AT0861

STORE SIGNATURE: *[Signature]*

BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
MOB: 9027153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- **BHADRECHA LOGISTIC**
TO: **JK Cement Limited**
M Cement Works, Panra Village- Haridwar, Tehsil- Ananganj, Dist- Panra State- Madhya Pradesh, India- 485441
Mr. Pradeep Jain

CHALLAN NO. 343
DATE: 04.05.2024
VEHICLE NO: RJ-18-G-5314
PO NO: 410004036

GST NO: 23AAAC2035A42C
UR NO: 35

SR NO.	DESCRIPTION	WEIGHT IN MT.
1	RODF(LUFF)	32.290
TOTAL WEIGHT		32.290

REG OFFICE SURVEY NO 54/2/FLAT NO B-40 BAUG SOC,MAGARPATTA ROAD,JADAPSAR,PUNE-411028.
GST NO. 27AAQF8097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN: *[Signature]*
AUTHORIZED SIGNATURE: *[Signature]*

BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
MOB: 9027153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- **UNIVERSAL CARRIERS**
TO: **Ultratech Cement Limited**
UPE Datta cement work, SH 5 Post - Datta Dist - Sonbhadra-231207

CHALLAN NO. 355
DATE: 05.05.2024
VEHICLE NO: UP-41-AT-6929

GST NO: 09AAAC6442L326
UR NO: 3022
PO No:

SR NO.	DESCRIPTION	WEIGHT IN MT.
1	RODF(LUFF)	30.150
TOTAL WEIGHT		30.150

REG OFFICE SURVEY NO 54/2/FLAT NO B-40 BAUG SOC,MAGARPATTA ROAD,JADAPSAR,PUNE-411028.
GST NO. 27AAQF8097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN: *[Signature]*
AUTHORIZED SIGNATURE: *[Signature]*

OPERATOR: *[Signature]*

Charge (1) :- Rs. 0

DATE: 05.05.2024
TIME: 14:59
NET WTS: 32290 kg

DATE: 05/05/2024 TIME: 02:47
DATE: 03/05/2024 TIME: 21:23
THREE TWO TWO NINE ZERO kg

VEHICLE NO: 4242
MATERIAL: ROF
CH/THW NO: 1

BHUMI GREEN ENERGY
SWM PLANT SHIVRI LUCKNOW
MEZBHRIDGE-2

VEHICLE NO: RJ19GJ3518

STORE SIGNATURE: *[Signature]*

BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
MOB: 9027153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- **RAJUL LOGISTICS**
TO: **PRIMA JOHNSON LIMITED**
Vill: Mankaran Post, Bahua Tehsil, Rampur Bagicha Dist - Sahi 485111 (M.P.)

CHALLAN NO. 367
DATE: 05.05.2024
VEHICLE NO: UP-33-AT-7038

GST NO: 23AAAC2035A42C
UR NO: 35

SR NO.	DESCRIPTION	WEIGHT IN MT.
1	RODF(LUFF)	24.630
TOTAL WEIGHT		24.630

REG OFFICE SURVEY NO 54/2/FLAT NO B-40 BAUG SOC,MAGARPATTA ROAD,JADAPSAR,PUNE-411028.
GST NO. 27AAQF8097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN: *[Signature]*
AUTHORIZED SIGNATURE: *[Signature]*

BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
MOB: 9027153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- **BABA KINORAM ENTERPRISES**
TO: **Ultratech Cement Limited**
Shri Datta cement work, SH 5 Post - Datta Dist - Sonbhadra-231207

CHALLAN NO. 366
DATE: 05.05.2024
VEHICLE NO: UP-44-AT-6177

GST NO: 09AAAC6442L326
UR NO: 0813
PO No: CU/DL/8278001327

SR NO.	DESCRIPTION	WEIGHT IN MT.
1	RODF(LUFF)	36.430
TOTAL WEIGHT		36.430

REG OFFICE SURVEY NO 54/2/FLAT NO B-40 BAUG SOC,MAGARPATTA ROAD,JADAPSAR,PUNE-411028.
GST NO. 27AAQF8097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN: *[Signature]*
AUTHORIZED SIGNATURE: *[Signature]*

OPERATOR: *[Signature]*

Charge (1) :- Rs. 0

DATE: 05.05.2024
TIME: 14:12
NET WTS: 36430 kg

DATE: 05/05/2024 TIME: 02:29
DATE: 04/05/2024 TIME: 21:31
THREE SIX FOUR THREE ZERO kg

VEHICLE NO: 4264
MATERIAL: ROF
CH/THW NO: 1

BHUMI GREEN ENERGY
SWM PLANT SHIVRI LUCKNOW
MEZBHRIDGE-2

VEHICLE NO: UP44AT6177

STORE SIGNATURE: *[Signature]*

BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
MOB: 9027153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- **RAJUL LOGISTICS**
TO: **PRIMA JOHNSON LIMITED**
Vill: Mankaran Post, Bahua Tehsil, Rampur Bagicha Dist - Sahi 485111 (M.P.)

CHALLAN NO. 368
DATE: 05.05.2024
VEHICLE NO: UP-33-AT-7038

GST NO: 23AAAC2035A42C
UR NO: 35

SR NO.	DESCRIPTION	WEIGHT IN MT.
1	RODF(LUFF)	24.630
TOTAL WEIGHT		24.630

REG OFFICE SURVEY NO 54/2/FLAT NO B-40 BAUG SOC,MAGARPATTA ROAD,JADAPSAR,PUNE-411028.
GST NO. 27AAQF8097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN: *[Signature]*
AUTHORIZED SIGNATURE: *[Signature]*

Ashu Logistics
Sahaj
BHUMI GREEN ENERGY
SMM PLANT SHIVRI LUCKNOW
MATERIAL: ROP
VEHICLE NO: UP70ET1425

OPERATOR'S SIGNATURE: *Sahaj*
STORE SIGNATURE:
GROSS Wt: 44610 kg
TARE Wt: 13240 kg
NET Wt: 31370 kg
Date: 05/05/2024 Time: 03:05
THREE ONE THREE SEVEN ZERO kg

2875

DELIVERY CHALLAN

TRANSPORT NAME: KANUL LOGISTICS
TO: PRISM JOHNSON LIMITED
Vil. Manikahi Post: Buxha Tehsil - Rampur Baghela Dist. - Sahaj-485111 (M.P.)
CHALLAN NO: 368
DATE: 05-05-2024
VEHICLE NO: UP-70-ET-1425

SR NO.	DESCRIPTION	WEIGHT IN MT.
1	ROPI(LUFF)	31.370
TOTAL WEIGHT		31.370

REG OFFICE SURVEY NO. 3472, FLAT NO. 8-40 BAUG SOC. MAGARPATA ROAD, HADAPSAR, PUNE-411028.
GST NO. 27AAQ8097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED, RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

FOR BHUMI GREEN ENERGY
RECEIVER SIGN: *[Signature]*

ROPI
Rahul Sahaj
BHUMI GREEN ENERGY
SMM PLANT SHIVRI LUCKNOW
MATERIAL: ROP
VEHICLE NO: UP33AT7328

OPERATOR'S SIGNATURE: *[Signature]*
STORE SIGNATURE:
GROSS Wt: 35910 kg
TARE Wt: 10990 kg
NET Wt: 24920 kg
Date: 05/05/2024 Time: 04:04
THREE FOUR NINE TWO ZERO kg

DELIVERY CHALLAN

TRANSPORT NAME: BHADRECHA LOGISTIC
TO: JK Cement Limited
JK Cement Works, Panna
Village: Haridwar, Tehsil: Amroha, Dist: Panna
State: Madhya Pradesh, India - 488441
Mr. Pradeep Jain
GST NO: 23AAAC0355942C
CHALLAN NO: 376
DATE: 06-05-2024
VEHICLE NO: RJ-19-GI-3506
LR NO: 36
PO NO: 5120004020

SR NO.	DESCRIPTION	WEIGHT IN MT.
1	ROPI(LUFF)	34.140
TOTAL WEIGHT		34.140

REG OFFICE SURVEY NO. 3472, FLAT NO. 8-40 BAUG SOC. MAGARPATA ROAD, HADAPSAR, PUNE-411028.
GST NO. 27AAQ8097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED, RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

FOR BHUMI GREEN ENERGY
RECEIVER SIGN: *[Signature]*

ROPI
Rahul Sahaj
BHUMI GREEN ENERGY
SMM PLANT SHIVRI LUCKNOW
MATERIAL: ROP
VEHICLE NO: UP70GT4521

OPERATOR'S SIGNATURE: *[Signature]*
STORE SIGNATURE:
GROSS Wt: 48970 kg
TARE Wt: 13430 kg
NET Wt: 35540 kg
Date: 05/05/2024 Time: 01:15
THREE FIVE FIVE ZERO kg

DELIVERY CHALLAN

TRANSPORT NAME: KANUL LOGISTICS
TO: PRISM JOHNSON LIMITED
Vil. Manikahi Post: Buxha Tehsil - Rampur Baghela Dist. - Sahaj-485111 (M.P.)
CHALLAN NO: 369
DATE: 05-05-2024
VEHICLE NO: UP-70-ET-4321

SR NO.	DESCRIPTION	WEIGHT IN MT.
1	ROPI(LUFF)	35.540
TOTAL WEIGHT		35.540

REG OFFICE SURVEY NO. 3472, FLAT NO. 8-40 BAUG SOC. MAGARPATA ROAD, HADAPSAR, PUNE-411028.
GST NO. 27AAQ8097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED, RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

FOR BHUMI GREEN ENERGY
RECEIVER SIGN: *[Signature]*

ROPI
Bhadrecha Anandraj Ramesh
BHUMI GREEN ENERGY
SMM PLANT SHIVRI LUCKNOW
MATERIAL: ROP
VEHICLE NO: RJ19GJ3507

OPERATOR'S SIGNATURE: *[Signature]*
STORE SIGNATURE:
GROSS Wt: 47080 kg
TARE Wt: 14330 kg
NET Wt: 32750 kg
Date: 06/05/2024 Time: 05:35
THREE TWO SEVEN ZERO kg

DELIVERY CHALLAN

TRANSPORT NAME: BHADRECHA LOGISTIC
TO: JK Cement Limited
JK Cement Works, Panna
Village: Haridwar, Tehsil: Amroha, Dist: Panna
State: Madhya Pradesh, India - 488441
Mr. Pradeep Jain
GST NO: 23AAAC0355942C
CHALLAN NO: 377
DATE: 06-05-2024
VEHICLE NO: RJ-19-GI-3507
LR NO: 37
PO NO: 4100004020

SR NO.	DESCRIPTION	WEIGHT IN MT.
1	ROPI(LUFF)	32.750
TOTAL WEIGHT		32.750

REG OFFICE SURVEY NO. 3472, FLAT NO. 8-40 BAUG SOC. MAGARPATA ROAD, HADAPSAR, PUNE-411028.
GST NO. 27AAQ8097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED, RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

FOR BHUMI GREEN ENERGY
RECEIVER SIGN: *[Signature]*

ROPI
[Signature]
BHUMI GREEN ENERGY
SMM PLANT SHIVRI LUCKNOW
MATERIAL: ROP
VEHICLE NO: RJ19GJ3506

OPERATOR'S SIGNATURE: *[Signature]*
STORE SIGNATURE:
GROSS Wt: 48460 kg
TARE Wt: 14320 kg
NET Wt: 34140 kg
Date: 06/05/2024 Time: 04:11
THREE FOUR ONE TWO ZERO kg

BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
MOB: 9022153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- BHADRECHA LOGISTIC
TO, JK Cement Limited
Village: Hardwar, Taluk: Amungang, Dist: Panna
State: Madhya Pradesh, India - 488441
Mr. Pradeep Jain
GST NO.: 23AAAL235594ZC

CHALLAN NO. 378
DATE: 06-05-2024
VEHICLE NO: RJ-39-GH-8641

SR.NO. 1
DESCRIPTION: 32(1)U(1)
WEIGHT IN MT: 31.260

TOTAL WEIGHT: 31.260

REG OFFICE SURVEY NO: 54/2/1/AT NO. 8-40 BAUG SOC. MAGARPATTA ROAD, HADAPSAR, PUNE-411028.
GST NO. 27AAQF9097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN:

FOR BHUMI GREEN ENERGY
AUTHORIZED SIGNATURE:

2876

Bhaoltecha

4276

BHUMI GREEN ENERGY
SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
MOB: 9022153854/9011100699

TRANSPORT NAME:- BHADRECHA LOGISTIC
TO, JK Cement Limited
Village: Hardwar, Taluk: Amungang, Dist: Panna
State: Madhya Pradesh, India - 488441
Mr. Pradeep Jain
GST NO.: 23AAAL235594ZC

CHALLAN NO. 378
DATE: 06-05-2024
VEHICLE NO: RJ-39-GH-8641

SR.NO. 1
DESCRIPTION: 32(1)U(1)
WEIGHT IN MT: 31.260

TOTAL WEIGHT: 31.260

REG OFFICE SURVEY NO: 54/2/1/AT NO. 8-40 BAUG SOC. MAGARPATTA ROAD, HADAPSAR, PUNE-411028.
GST NO. 27AAQF9097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN:

FOR BHUMI GREEN ENERGY
AUTHORIZED SIGNATURE:

BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
MOB: 9022153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- TRANS-JIT EXPRESS
TO, Ultratech Cement Limited
Village: Datta cement work, SH 5 Post: Datta
Dist: Sonbhadra 231107

CHALLAN NO. 379
DATE: 06.05.2024
VEHICLE NO: RJ-52-GA-0061

SR.NO. 1
DESCRIPTION: 32(1)U(1)
WEIGHT IN MT: 33.110

TOTAL WEIGHT: 33.110

REG OFFICE SURVEY NO: 54/2/1/AT NO. 8-40 BAUG SOC. MAGARPATTA ROAD, HADAPSAR, PUNE-411028.
GST NO. 27AAQF9097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN:

FOR BHUMI GREEN ENERGY
AUTHORIZED SIGNATURE:

Transit Data

BHUMI GREEN ENERGY
SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
MOB: 9022153854/9011100699

TRANSPORT NAME:- BHADRECHA LOGISTIC
TO, JK Cement Limited
Village: Hardwar, Taluk: Amungang, Dist: Panna
State: Madhya Pradesh, India - 488441
Mr. Pradeep Jain
GST NO.: 23AAAL235594ZC

CHALLAN NO. 378
DATE: 06-05-2024
VEHICLE NO: RJ-39-GH-8641

SR.NO. 1
DESCRIPTION: 32(1)U(1)
WEIGHT IN MT: 31.260

TOTAL WEIGHT: 31.260

REG OFFICE SURVEY NO: 54/2/1/AT NO. 8-40 BAUG SOC. MAGARPATTA ROAD, HADAPSAR, PUNE-411028.
GST NO. 27AAQF9097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN:

FOR BHUMI GREEN ENERGY
AUTHORIZED SIGNATURE:

BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
MOB: 9022153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- RATNA SINGH
TO, Ultratech Cement Limited
Village: Datta cement work, SH 5 Post: Datta
Dist: Sonbhadra-231107

CHALLAN NO. 380
DATE: 06.05.2024
VEHICLE NO: UP-20-MT-7183

SR.NO. 1
DESCRIPTION: 32(1)U(1)
WEIGHT IN MT: 38.710

TOTAL WEIGHT: 38.710

REG OFFICE SURVEY NO: 54/2/1/AT NO. 8-40 BAUG SOC. MAGARPATTA ROAD, HADAPSAR, PUNE-411028.
GST NO. 27AAQF9097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN:

FOR BHUMI GREEN ENERGY
AUTHORIZED SIGNATURE:

Ratna Datta

BHUMI GREEN ENERGY
SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
MOB: 9022153854/9011100699

TRANSPORT NAME:- TRANS-JIT EXPRESS
TO, Ultratech Cement Limited
Village: Datta cement work, SH 5 Post: Datta
Dist: Sonbhadra 231107

CHALLAN NO. 379
DATE: 06.05.2024
VEHICLE NO: RJ-52-GA-0061

SR.NO. 1
DESCRIPTION: 32(1)U(1)
WEIGHT IN MT: 33.110

TOTAL WEIGHT: 33.110

REG OFFICE SURVEY NO: 54/2/1/AT NO. 8-40 BAUG SOC. MAGARPATTA ROAD, HADAPSAR, PUNE-411028.
GST NO. 27AAQF9097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN:

FOR BHUMI GREEN ENERGY
AUTHORIZED SIGNATURE:

BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
MOB: 9022153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- UNIVERSAL CARRIERS
TO, Ultratech Cement Limited
Village: Datta cement work, SH 5 Post: Datta
Dist: Sonbhadra 231107

CHALLAN NO. 404
DATE: 07-05-2024
VEHICLE NO: UP-32-TN-8399

SR.NO. 1
DESCRIPTION: 32(1)U(1)
WEIGHT IN MT: 40.080

TOTAL WEIGHT: 40.080

REG OFFICE SURVEY NO: 54/2/1/AT NO. 8-40 BAUG SOC. MAGARPATTA ROAD, HADAPSAR, PUNE-411028.
GST NO. 27AAQF9097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN:

FOR BHUMI GREEN ENERGY
AUTHORIZED SIGNATURE:

Up Universal

4322

BHUMI GREEN ENERGY
SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
MOB: 9022153854/9011100699

TRANSPORT NAME:- UNIVERSAL CARRIERS
TO, Ultratech Cement Limited
Village: Datta cement work, SH 5 Post: Datta
Dist: Sonbhadra 231107

CHALLAN NO. 404
DATE: 07-05-2024
VEHICLE NO: UP-32-TN-8399

SR.NO. 1
DESCRIPTION: 32(1)U(1)
WEIGHT IN MT: 40.080

TOTAL WEIGHT: 40.080

REG OFFICE SURVEY NO: 54/2/1/AT NO. 8-40 BAUG SOC. MAGARPATTA ROAD, HADAPSAR, PUNE-411028.
GST NO. 27AAQF9097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN:

FOR BHUMI GREEN ENERGY
AUTHORIZED SIGNATURE:

BHUMI GREEN ENERGY
LUCKNOW PLANT
SOLID WASTE PLANT, SHIVRI, PANKHEDA, LUCKNOW (226101)
MOB: 9022153854/9011100699

DELIVERY CHALLAN

TRANSPORT NAME:- RAHUL LOGISTICS
TO, PRIMA JOHANSON LIMITED
Village: Mahanagar Post, Bahula Tehsil, Rampur Baghli
Dist: Sonbhadra 231104 (P)

CHALLAN NO. 405
DATE: 07-05-2024
VEHICLE NO: UP-70-GT-0428

SR.NO. 1
DESCRIPTION: 32(1)U(1)
WEIGHT IN MT: 37.190

TOTAL WEIGHT: 37.190

REG OFFICE SURVEY NO: 54/2/1/AT NO. 8-40 BAUG SOC. MAGARPATTA ROAD, HADAPSAR, PUNE-411028.
GST NO. 27AAQF9097A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED.
RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN:

FOR BHUMI GREEN ENERGY
AUTHORIZED SIGNATURE:

BHUMI GREEN ENERGY
 SHIM PLANT SHIVRI LUCKNOW
 WEIGHBRIDGE-2

VEHICLE NO : **UP71AT0858**
 MATERIAL : RUF
 CH/INV NO :

REG OFFICE SURVEY NO 34/2/JAT NO B-4D BAUG SOC MANGAPATTA ROAD, HADAPSAR, PUNE 411028.
 GST NO. 27AAQIB0091A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED, RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN

2877

BHUMI GREEN ENERGY
 SHIM PLANT SHIVRI LUCKNOW (276103)
 MOB 9022133547/911100009

DELIVERY CHALLAN

TRANSPORT NAME: **RAMUL LOGISTICS** CHALLAN NO. **408**
 TO: **PRISM JOHNSON LIMITED** DATE: **07-05-2024**
 VIL: Mankhori Post, Bathua Tehsil, Rampur Bagicha Dist. Sahibabad (UP)

REG OFFICE SURVEY NO 34/2/JAT NO B-4D BAUG SOC MANGAPATTA ROAD, HADAPSAR, PUNE 411028.
 GST NO. 27AAQIB0091A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED, RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN

BHUMI GREEN ENERGY
 SHIM PLANT SHIVRI LUCKNOW
 WEIGHBRIDGE-2

VEHICLE NO : **UP70GT0428**
 MATERIAL : RUF
 CH/INV NO :

REG OFFICE SURVEY NO 34/2/JAT NO B-4D BAUG SOC MANGAPATTA ROAD, HADAPSAR, PUNE 411028.
 GST NO. 27AAQIB0091A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED, RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN

BHUMI GREEN ENERGY
 SHIM PLANT SHIVRI LUCKNOW
 WEIGHBRIDGE-2

VEHICLE NO : **UP70LT3071**
 MATERIAL : RUF
 CH/INV NO :

REG OFFICE SURVEY NO 34/2/JAT NO B-4D BAUG SOC MANGAPATTA ROAD, HADAPSAR, PUNE 411028.
 GST NO. 27AAQIB0091A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED, RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN

BHUMI GREEN ENERGY
 SHIM PLANT SHIVRI LUCKNOW
 WEIGHBRIDGE-2

VEHICLE NO : **UP70LT3071**
 MATERIAL : RUF
 CH/INV NO :

REG OFFICE SURVEY NO 34/2/JAT NO B-4D BAUG SOC MANGAPATTA ROAD, HADAPSAR, PUNE 411028.
 GST NO. 27AAQIB0091A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED, RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN

BHUMI GREEN ENERGY
 SHIM PLANT SHIVRI LUCKNOW
 WEIGHBRIDGE-2

VEHICLE NO : **UP70GT0428**
 MATERIAL : RUF
 CH/INV NO :

REG OFFICE SURVEY NO 34/2/JAT NO B-4D BAUG SOC MANGAPATTA ROAD, HADAPSAR, PUNE 411028.
 GST NO. 27AAQIB0091A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED, RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

RECEIVER SIGN

BHUMI GREEN ENERGY
 SHIM PLANT SHIVRI LUCKNOW
 WEIGHBRIDGE-2

VEHICLE NO : **UP32TN3908**
 MATERIAL : RUF
 CH/INV NO :

REG OFFICE SURVEY NO 34/2/JAT NO B-4D BAUG SOC MANGAPATTA ROAD, HADAPSAR, PUNE 411028.
 GST NO. 27AAQIB0091A12M

NO COMPLAINTS REGARDING SHORTAGE IN WEIGHT AND QUANTITY, IF NOT MENTIONED, RECEIVED THE ABOVE MENTIONED GOODS IN GOOD CONDITION.

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RECEIVER SIGN

Annex III- Material Recovery Facilities (MRF) and Portable Compactor Transfer Station (PCTS)

Presently, LMC operates nine MRFs manually, with one MRF under construction. Additionally, the machinery tender for five MRFs is in its final stages, and work orders have been issued to M/S Chennai MSW Pvt. Ltd. [operating through the Special Purpose Vehicles (SPV) named by Lucknow Swacchata Abhiyan Pvt. Ltd. (LSA)] under a Public-Private Partnership (PPP) model. Furthermore, four new PCTS have been installed at different locations within the city. Additionally, one refuse compactor (RC) has been deployed for the scientific collection of municipal waste.



Paper mill PCTS point



Nishantganj PCTS point



Kailash Kunj PCTS



Refuse Compactor

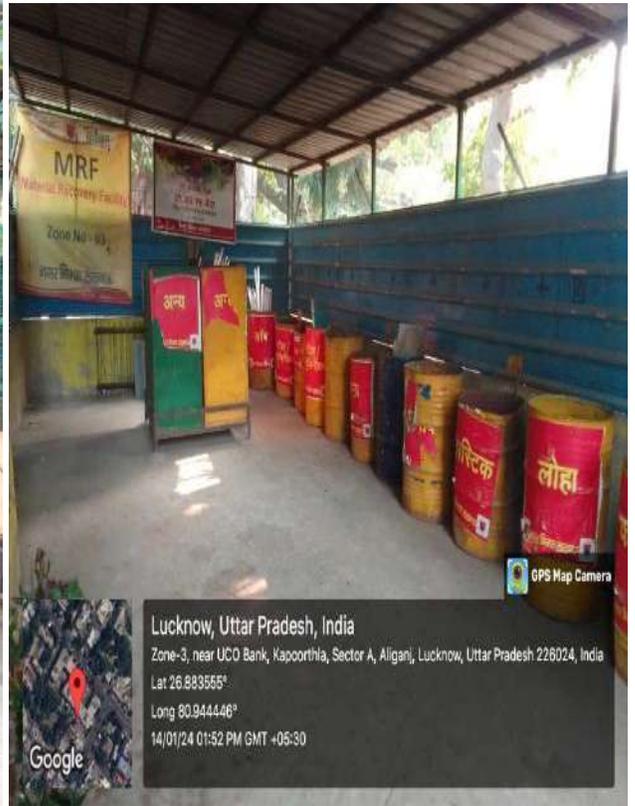
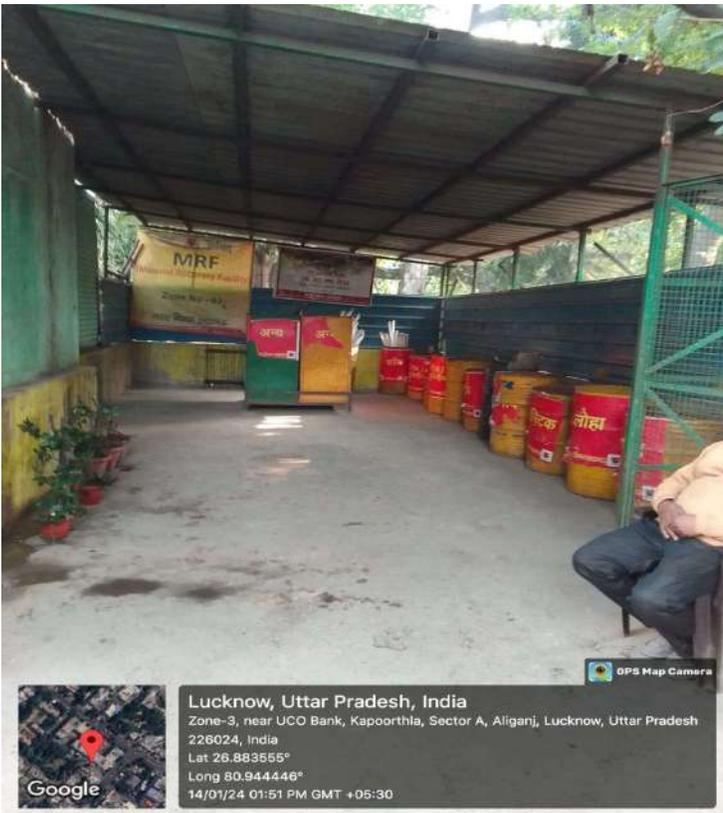
ZONE-1



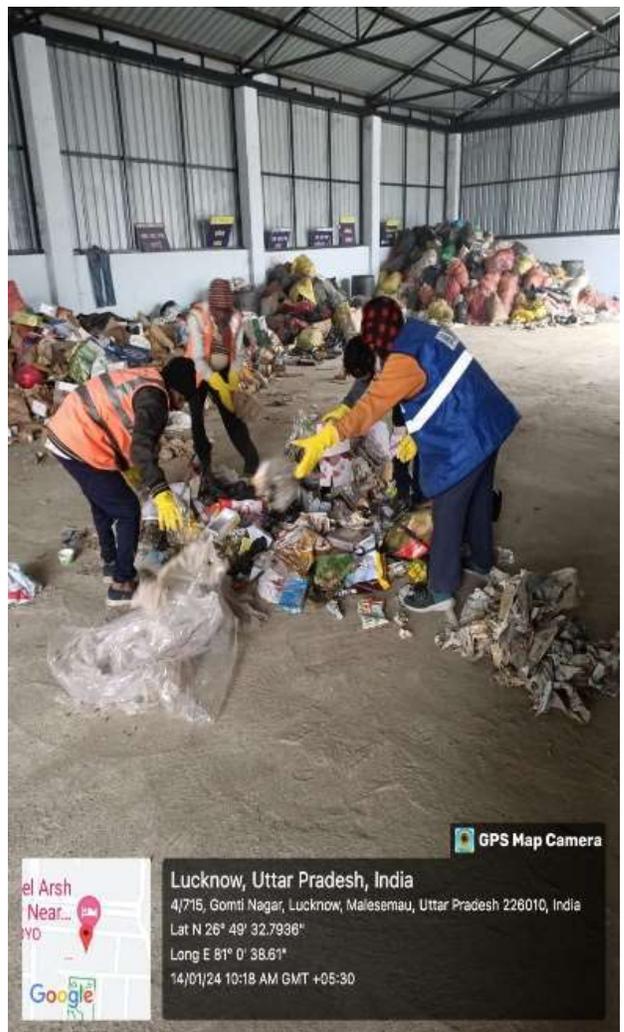
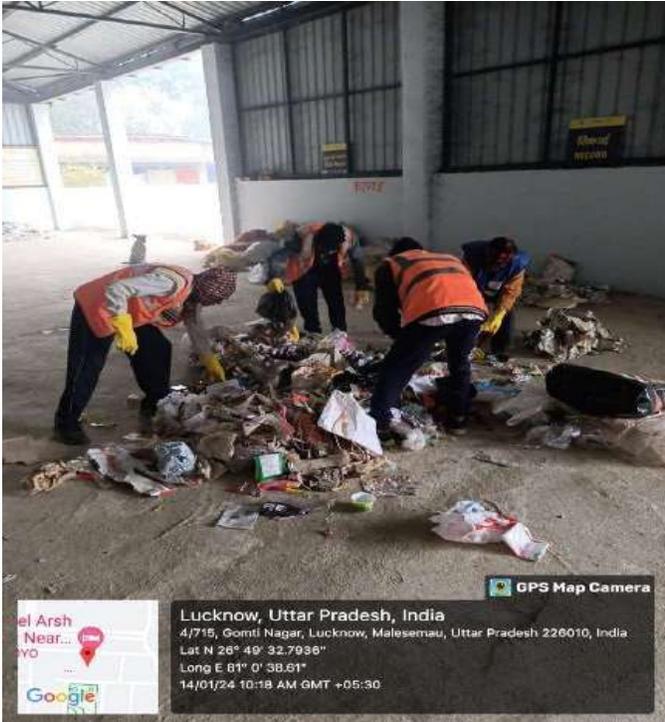
2879 ZONE-2



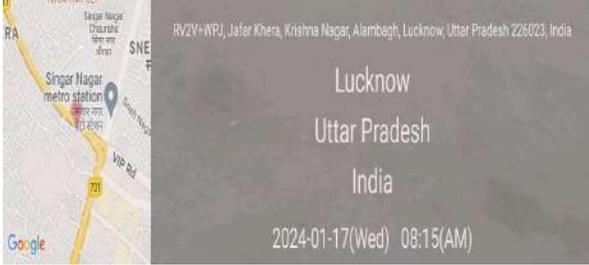
ZONE-3



2880 ZONE-4



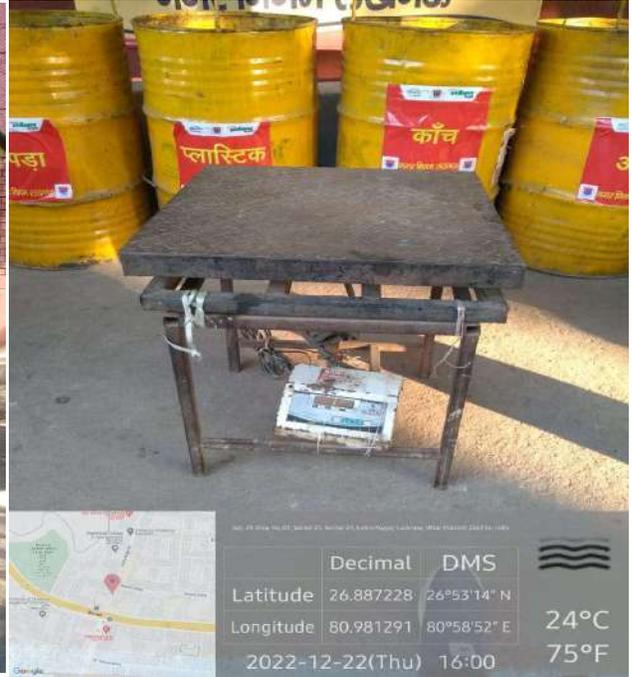
2881 ZONE-5



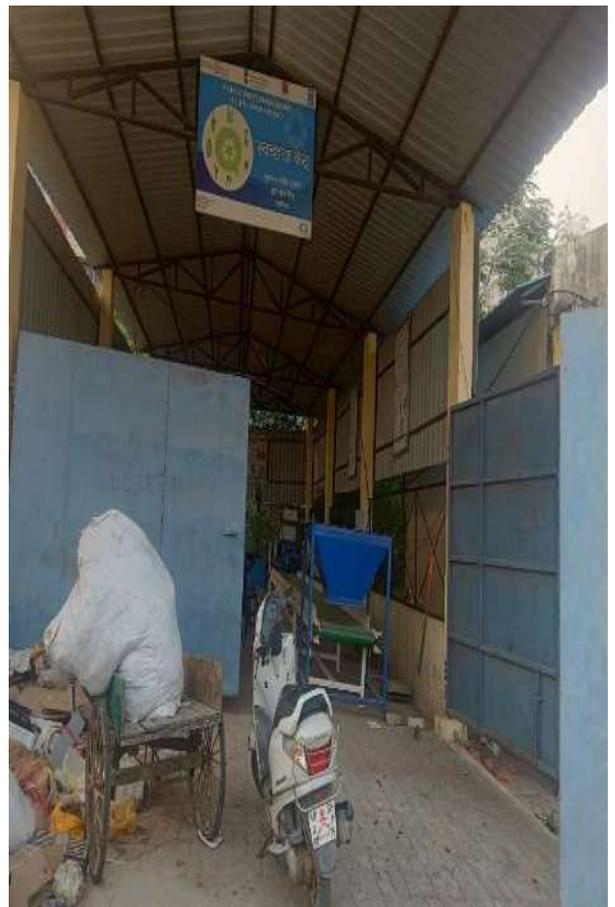
ZONE-6



2882 ZONE-7



ZONE-8



Annex IV- Construction Update - Fixed Compactor Transfer Station (FCTS)

In Zone-3 of Faizulla Ganj-4, specifically in the Ghaila area and Ganga Khera Krishna Nagar, Alambagh, under the jurisdiction of Ward-Keshri Khera, Zone-5, construction work will be completed by the end of June 2024. The machinery for these two transfer stations has been finalized, constructed and tested; it will be installed by the end of July 2024. Two other places, Baiswara and Dayal Land, were identified by the LMC for new FCTS construction. For these two locations, tenders have been finalized, and construction will start on June 5, 2024.

Progress Highlights:

Excavation and Boring Work: Completion of excavation and boring work at the designated Transfer Station point.

Boundary Wall Work: Successful completion of boundary wall construction.

Footing Work: Completion of the footing work, laying a solid foundation for the Transfer Station.

Column Casting and Guard Room Work: Completed in Ghaila, and currently in progress in Keshri Khera.



Faizulla Ganj-4, Ghaila FCTS



Ganga Khera Krishna Nagar FCTS

Fixed Compactor Transfer Station Machinery: Ghaila & Ganga Khera



Hook loader



Container



Static Compactor



Change Over System

Annex V - Setting up of Aerobic Composting pits in parks

In the last three months, over 400 compost pits have been successfully constructed to enhance waste management practices in parks. Additionally, the implementation of mulching techniques has been incorporated to further augment waste management within these park areas. Detailed information are given in table-

S.No.	Zone	Total No. of Parks	Total No. of New Compost Pits
1	Zone-1	62	96
2	Zone-2	311	67
3	Zone-3	1208	118
4	Zone-4	409	27
5	Zone-5	51	27
6	Zone-6	91	29
7	Zone-7	548	36
8	Zone-8	536	39
Total		3216	439



Annex VI- Promotion of co-marketing of compost with chemical fertilizers
(Rule 7 of SWM Rule2016)

The Lucknow Municipal Corporation (LMC) and the District Agriculture Department are working together in a commendable effort to promote sustainable practices. Their goal is to encourage local residents to use compost as a natural alternative to chemical fertilizers. Educational campaigns are raising awareness about the benefits of compost, such as improved soil health and potentially higher crop yields. The campaigns also shed light on the potential drawbacks associated with chemical fertilizers. This collaboration highlights Lucknow's commitment to environmental responsibility and fostering a culture of sustainable agriculture. The distribution of compost to the local public is detailed in the table below:

DATE	VEHICLE NO.	VEHICLE TYPE	DESPATCH QUANTITY (M.T)	BAGS	MANUFACTURER	CUSTOMER ADDRESS
28-Jan-23		TRACTOR & TROLLEY	3.23	LOOSE	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	RAJIV SRIVASTAV NISHATGANJ
30-Jan-23		TRACTOR & TROLLEY	3.36	LOOSE	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	RAJIV SRIVASTAV NISHATGANJ
1-Feb-24	UP33D9 708	TRACTOR & TROLLEY	3.87	LOOSE	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	RAJIV SRIVASTAV NISHATGANJ
4-Feb-24		TRACTOR & TROLLEY	5.00	100	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	AMBEDKAR MAURYA PADIYANA
6-Feb-24	UP33D9 708	TRACTOR & TROLLEY	2.06	LOOSE	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	VINOD KUMAR MAURYA LKO
7-Feb-24		TROLLY	4.60	LOOSE	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	BANSHI LAL HARDOIA LAL NAGAR KAKORI LKO
12-Feb-24	UP35Q0 135	TROLLY	4.40	LOOSE	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	BADARI SINGH KADIRPUR RASULABAD UNNAO
13-Feb-24		TROLLY	3.60	LOOSE	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	JASVANT SHIVARI KAKORI LKO
18-Feb-24		TRACTOR & TROLLEY	3.00	60	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	ANEESH MURAVAN KHEDA LUCKNOW
21-Feb-24	UP32G F5730	TRACTOR & TROLLEY	4.00	LOOSE	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	SADDAM HUSAIN SHIVARI LUCKNOW
29-Feb-24	UP32G F5730	TRACTOR & TROLLEY	3.33	LOOSE	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	SADDAM HUSAIN SHIVARI LUCKNOW
2-Mar-24	UP32G F5730	TRACTOR & TROLLEY	3.77	LOOSE	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	SADDAM HUSAIN SHIVARI LUCKNOW
3-Mar-24	UP41A T1203	TATA MAGIC	2.50	50	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	SHRI RAM DISTRIBUTERS ITAHUA THORTHIIYA BARABANKI
9-Mar-24		TRACTOR & TROLLEY	3.75	LOOSE	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	SHRI RAM DISTRIBUTERS ITAHUA THORTHIIYA BARABANKI
12-Mar-24		TRACTOR & TROLLEY	4.43	LOOSE	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	SUJEET KUMAR BHADOI, MAVAI PADIYANA LKO
17-Mar-24	UP32F N4397	TATA ACE	2.50	50	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	SUJEET KUMAR BHADOI, MAVAI PADIYANA LKO

21-Mar-24	UP41A T5670	TATA ACE	2.23	LOOSE	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	SHRI RAM DISTRIBUTERS ITAHUA THORTHIIYA BARABANKI
25-Mar-24	UP41A T5670	TATA ACE	2.01	LOOSE	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	SHRI RAM DISTRIBUTERS ITAHUA THORTHIIYA BARABANKI
28-Mar-24	UP41A T5670	TATA ACE	2.39	LOOSE	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	SHRI RAM DISTRIBUTERS ITAHUA THORTHIIYA BARABANKI
2-Apr-24	UP41A T5670	TATA ACE	2.02	LOOSE	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	SHRI RAM DISTRIBUTERS ITAHUA THORTHIIYA BARABANKI
7-Apr-24	UP41A T5670	TATA ACE	2.13	LOOSE	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	SHRI RAM DISTRIBUTERS ITAHUA THORTHIIYA BARABANKI
13-Apr-24	UP41A T5670	TATA ACE	2.24	LOOSE	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	SHRI RAM DISTRIBUTERS ITAHUA THORTHIIYA BARABANKI
17-Apr-24		TRACTOR & TROLLEY	2.75	55	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	O P MISHRA HANI KHEDA HAYATGANJ LUCKNOW
21-Apr-24	UP41A T5670	TATA ACE	1.16	LOOSE	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	SHRI RAM DISTRIBUTERS ITAHUA THORTHIIYA BARABANKI
25-Apr-24	UP41A T5670	TATA ACE	1.00	20	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	SHRI RAM DISTRIBUTERS ITAHUA THORTHIIYA BARABANKI
27-Apr-24		TATA ACE	0.60	12	MSW PLANT SHIVERI, MOHAN ROAD, LUCKNOW	KISAN GOSTI MALIHABAD LKO



Annex VII - Door-to-Door waste collection and segregation

Door-to-door waste collection and transportation in Zones 1, 4, 3, 6, and 7 are currently managed by LSA. The company has procured over 700 three-wheeler and four-wheeler electrical vehicles for this purpose, with 450 vehicles already delivered and working. However, the responsibility for door-to-door waste collection in Zones 2, 5, and 8 remains with Lucknow Municipal Corporation (LMC). The tender for these zones is undergoing retendering processes and has not been finalized yet. The door-to-door collection service spans 533846 households, with 157,996 houses already provided with segregated waste facilities.

The responsibility for door-to-door waste collection in zones 2, 5, and 8 has been continue by the Lucknow Municipal Corporation (LMC). Presently, the LMC is overseeing both the planning and execution phases of the door-to-door waste collection initiative within these remaining zones. Retendering for these zones is underway, and it will be finalized shortly.

Door to door collection and report of the following is in tabular form.

S.No	Zone	Total HH/Comm	Coverage Report till 01.09.2023	Current Coverage report till 30.04.2024	Coverage %	No. of HH/Comm Source Segregation
1	Zone-1	75913	34798	50258	66.20473	5389
2	Zone-2	54550	24650	31900	58.47846	2849
3	Zone-3	130902	56419	86778	66.29234	44675
4	Zone-4	80550	46719	67634	83.96524	28469
5	Zone-5	66907	33922	53425	79.84964	5607
6	Zone-6	154229	83546	105476	68.38921	31276
7	Zone-7	98000	49392	69200	70.61224	13185
8	Zone-8	101550	56600	69175	68.11915	26546
	Total	762601	386046	533846	70.23888	157996

Major scope of works executed by the Chennai MSW Pvt Ltd in the city are as listed below:

- Door to Door Collection of Segregated MSW from Household, commercial, institutional and other area and its transportation to the MRF/designated site on daily basis.
- Design, Develop, construct and Operate & Maintain MRF cum Transfer station/PCTS/FCTS and recovery of recyclables. LMC shall provide all machinery and equipments required for MRF cum PCTS, MRF cum FCTS, MRF cum Static Compactor Transfer Station including compactor bins & Compactor machines excluding Hook Loader.
- Secondary Transportation of wet and dry waste separately to designated processing site. Design and layout are finalised as per requirement and availability of land.
- Manual Road/Street /pavement / footpath / paved path /cycle track sweeping, and Removal of garbage, litter, silt and blockages from street sides and transportation of sweeping Waste to designated disposal site/collection centres.
- Cleaning of drain size upto 45cm shall be done on a weekly basis, and drains above 45 cm and up to 1.0 meter shall be cleaned once every 15 days and are

required to transport the collected silt to designated disposal sites or collection centres. Drains covered with sone or slab shall also be cleaned periodically by manual/mechanical system.

- f. Collection & Transportation of Horticulture Waste to designated processing site.
- g. Collection & Storage of Domestic Hazardous Waste to designated collection center.
- h. User fee shall be decided by LMC and shall be provided to concessionaire after bidding process. Collection of user charges from households, commercial establishment, institutional establishment & BWG's on behalf of Lucknow Municipal Corporation and deposit it into Escrow account of Lucknow Municipal Corporation.
- i. Build, Operate & Maintain workshop for maintenance of vehicle/equipment.
- j. Setup a command-and-control centre cum control room for online monitoring and equipped with emergency response mechanism

The Project also entails the Concessionaire to obtain all necessary statutory consent and clearances required for implementation of the Project, carry out IEC Activities, and ensure Environmental Health and Safety (EHS) compliance and safe handing over of the DHW to the authorized agency.



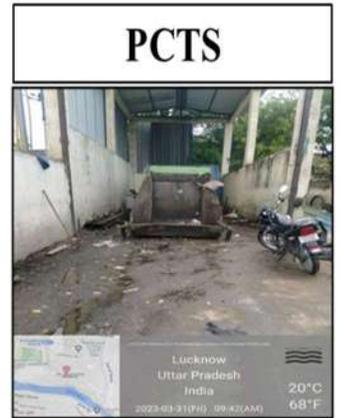
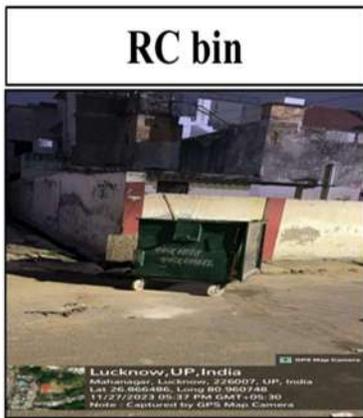
Annex VIII- Collect waste from vegetable, fruit, flower, meat, poultry, and fish markets on a daily basis to promote the establishment of decentralized compost plants

Lucknow Municipal Corporation (LMC) is taking a comprehensive approach to waste management. They're setting up decentralized composting plants in vegetable, fruit, flower, meat, and fish markets. This allows organic waste to be composted right where it's generated, reducing transportation needs and promoting sustainable practices. Success stories already exist, like Virat Khand, a recognized Zero Waste colony that composts for park maintenance. Additionally, over 500 households in Parshu Nath Planet actively manage their organic waste.

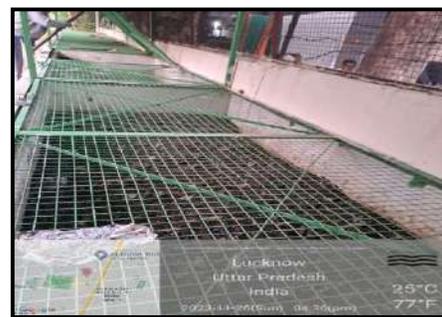
For mixed waste, LMC has processing facilities like the Zone-4 plant, handling 5 tons daily. Here, wet waste is converted to compost through pits, while a plasma technology plant tackles the remaining waste. They're also planning a mechanized composter at Dubagga market to further increase processing capacity.

Recognizing the importance of public participation, LMC launched a campaign in March 2024 to educate Resident Welfare Associations (RWAs) about waste segregation and composting. This initiative aims to empower residents and transform Lucknow into a zero-waste city, significantly improving overall waste management practices. Currently, with two Bio-Gas plants being set up in the city with a total capacity of 550 tonnes per day (TPD), there is no further need for decentralized composting plants.

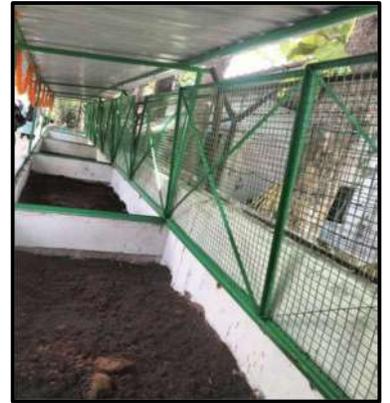
Zero Waste Ward-70



Zero Waste Resident Welfare Association Virat Khand



Parshu Nath Planet



Composting Layers



Daily Operation

Annex IX- User Charge collection

The user charge collection is conducted jointly by the Lucknow Municipal Corporation (LMC) and the EIRMEN agency. The agency provides the provision, operation, and maintenance of hardware and software required for user charge collection in both residential and commercial properties. Currently, the collection is managed by LMC employees, and after the commencement of work by M/s Chennai MSW Pvt. Ltd., the user charge collection will be handled by the selected agency. The user charge collection in February to April 2024 is presented in the table-

Sr.No	Zone	Total Amount (in Rs) Received in February to April 2024
1	Zone-1	2639717.00
2	Zone-2	3411661.00
3	Zone-3	7547968.00
4	Zone-4	7696937.00
5	Zone-5	5664023.00
6	Zone-6	5733355.00
7	Zone-7	4031059.00
8	Zone-8	9055838.00
Total		45780558.00

Annex X- Integration of Rag Pickers/Waste collectors/ Kabadis/ Volunteers/ CBOs/ NGOs

Recently, 16 rag pickers, waste collectors, and kabadiwalas have been successfully integrated into the Material Recovery Facility (MRF) and Resource Recovery and Recycling (RRR) centre in Lucknow Municipal Corporation. Currently, they are undergoing comprehensive training programs aimed at enhancing their skills in waste segregation, recycling techniques, and ensuring occupational safety.

To support this integration, a series of Information, Education, and Communication (IEC) activities have been conducted. These initiatives include awareness campaigns within the local community, educating these individuals about the advantages of their involvement in the MRF and RRR centers. The IEC activities emphasize the benefits of steady income, improved working conditions, and enhanced access to resources.

The training programs are not only designed to boost the capabilities of the waste workers but also to align them with legal standards and regulations, ensuring a compliant and fair working environment. Additionally, efforts have been made to provide proper infrastructure, including modern waste sorting and recycling facilities, as well as safety gear to promote secure working conditions.

As part of the integration process, incentive systems will be established, acknowledging the contribution of these individuals based on the quantity and quality of materials they handle. Financial incentives, health benefits, and other perks have been incorporated to motivate their active participation in the recycling process.

RRR LIST									
S.N	ZONE	WARD	ADDRESS	STAKEHOLDER ORGANISATIONS (NGOS ETC)			TIE UP WITH RECYCLERS (KABADI WALE SE TIE UP)		Items Details
				ORGANIZATION NAME	MOBILE No.	ORGANIZATION ADDRESS	NAME	CONTACT NUMBER	
1	1	Hazratganj	Multilevel Parking	Sapna Foundation	7007806758	Indira Nagar	Sanu	8299167242	Chashma Bank, Furniture Bank, Electr
2	1	JC Bose	Lalbagh Chauraha, Dayanidhan Park	Amit	7007806758	Indira Nagar	Amir	7651852831	

3	2	Chandra bhan gupt	charbagh	Umeed sanatha	7388222 268	1/115 vijay khand gomti nagar lucknow	Babu kabadi	9415913 732	onic Bank, Book Bank, Shoe Bank, Colth Bank, Guthli Bank, Katrina Bank, Thaila Bank, Barton Bank, Chikara Bank
4	2	aishabg h	nakhas multilevel parking	umeed sanstha	7388222 268	1/115 vijay khand gomti nagar lucknow	Babu kabadi	9415913 732	
5	3	Mahana gar	गोल मार्केट Gole Market	Parinde Foundation	8881200 588	S.09 Vigyanpuri Mahanagar, Near Gulab Vitika Park	Ameen	6390604 086	
6	3	Viveka nandpur i	कल्याण मंडप Kalyan Mandup	Parinde Foundation	8881200 588	S.09 Vigyanpuri Mahanagar, Near Gulab Vitika Park	Ameen	6390604 086	
7	4	Rajeev Gandhi 1st	Zone office	Dr. Ragvendra Shukla	8795824 317	Jan Kalyan Samiti Vivek Khand	Mr Rishi Yadav	6307315 881	
8	4	Sarsan wa Kharga pur	Khargapu r Centre	Mr. Uma Shankar Dubey	9793666 661	Gomti Nagar Vistar Gomti Nagar Vistar	Mr Rishi Yadav	6307315 881	
9	5	Geeta Palli	Zon 5 Office	Shulabhsev a faundesun	9807074 938	Vikash Khand 2/124Gomti nagar	Mukesh Kumar	8896486 602	
10	5	kesari Khara	krishna Nagar Alambag h	Awahan the new voice	9532111 432	Nehru Enclave R/124 Gomtinagar	Satendra Singh	9005503 202	
11	6	Husaina bad	Zone Exn Office	P.S.I	9696191 182	Gomtinagaar	shahabud din	8739014 075	
12	6	Sahadat ganj	Kalyan Mandap/ Rain basera	P.S.I	9696191 182	Gomtinagaar	Bilal	8922046 197	
13	7	Maithili sharan gupt	Sector 22 choraha	Maa Shiddhidatr i Sewa Samiti (Narendra Pandey)	9415104 771	A 741 Indira nagar	Imran	8545922 543	

14	7	Ismailg anj 1st	Arvindo park	Navyug social developme nt institute (Paritosh Pandey)	9569280 393	LDA colony	Furkan	7991954 598
15	8	Kharika 1	Telibagh	Awahan the new voice	9532111 432	Nehru Enclave R/124 Gomtinagar	Rakesh Singh	8009174 111
16	8	Raja Bijli Pasi 1	Zon 8 Office	सुलभ सेवा फाउन्डेशन	9919320 250	Vikash Khand 2/124Gomti nagar	Bablu Kumar	8400170 044



Annex XI- Enforcing street vendor to keep suitable containers

Municipal Corporation Lucknow (LMC) has enforcing the street vendor to keep the two container for wet and dry waste across various areas within the Municipal Corporation jurisdiction.

This initiative aims to encourage street vendors to utilize these distributed dustbins for effective waste disposal, promoting a cleaner and more organized environment within the Corporation's areas. Additionally, LMC and Lucknow Swachchhata Abhiyan Pvt. Ltd. have installed 200 dustbins, each with a capacity of 1.1 cubic meters.

For a detailed list of the number of vendors and distributed dustbins, please refer to the provided details below-

S.No.	Zone	No. of Street Vendor	No. of Dustbins distributed
1	Zone-1	1567	876
2	Zone-2	453	197
3	Zone-3	1874	1375
4	Zone-4	1427	1150
5	Zone-5	864	332
6	Zone-6	983	512
7	Zone-7	1342	884
8	Zone-8	598	178
Total		9108	5504



Annex XII- Capacity Building

This annexure report presents an overview and evaluation of waste management practices implemented by the Lucknow Municipal Corporation (LMC), in accordance with Rule 15 (zc) and Rule 15 (zg(v)) of the Solid Waste Management (SWM) Rule 2016.

Pursuant to the agreement between LMC and Lucknow Swachchhata Abhiyan Pvt. Ltd. (LSA), the company has been actively conducting regular training sessions. These sessions cover various aspects of waste management practices, including swachchha vayusarvekshan, waste collection procedures in households, and waste transportation methods. The training initiatives have effectively educated more than 2000 workers under the supervision of LSA.



Annex XIII- Public awareness through IEC Campaign

This annexure report provides an overview and assessment of the waste management practices implemented by Lucknow Municipal Corporation (LMC), specifically in accordance with Rule 15 (zc) and Rule 15 (zg(v)) of the Solid Waste Management (SWM) Rule 2016. As per the agreement between LMC and Lucknow Swachchhata Abhiyan Pvt. Ltd., the company has been actively conducting Information, Education, and Communication (IEC) activities ward-wise on a regular basis.

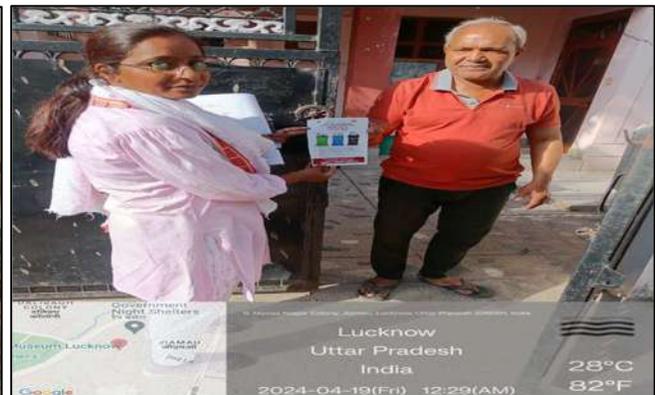
Overview of LMC Initiatives in the Last Two Months:

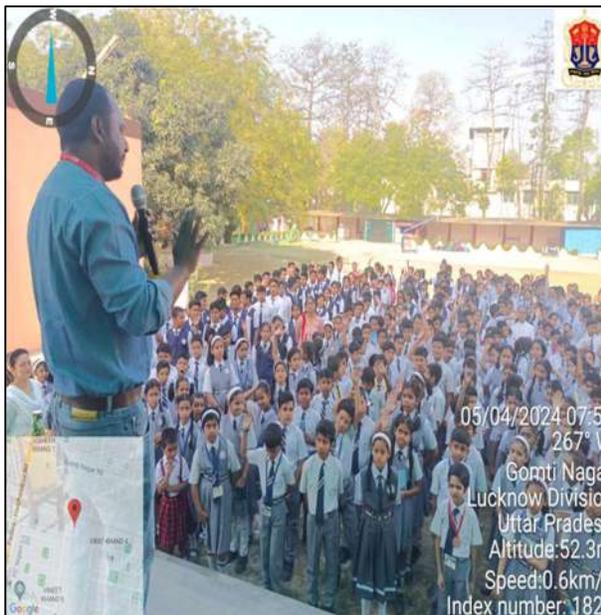
Training and Education: LMC has been actively involved in educating workers, including contract workers and supervisors, with a focus on ensuring effective door-to-door collection of segregated waste and proper transportation of unmixed waste.

Information, Education, and Communication (IEC) Campaign: A robust IEC campaign has been implemented to educate waste generators on sustainable practices such as home composting, vermi-composting, bio-gas generation, and community-level composting, aligning with Rule 15 (zg(v)).

Key Initiatives: LMC has undertaken various initiatives in the last two months, including Door-to-Door waste segregation awareness, Soil Day public awareness, cleanliness champion and cleanup drive.

Community Engagement Events: Events organized by LMC, such as swachchh tirath mahotsav and swachchh Kite events, have successfully reached over 20,000 people, contributing to heightened awareness and community engagement in sustainable waste management practices.





Annex XIV- Collaborative Initiatives with Resident Welfare Associations and Bulk Waste Generator Groups

This annexure outlines the cooperative endeavours between waste generators and collectors to ensure compliance with the Solid Waste Management Rule of 2016. Everenviro Resources Management Pvt. Ltd. is currently in the process of installing a 300TPD bio CNG plant, a key component of ongoing sustainable initiatives.

Everenviro Resources Management Pvt. Ltd. has actively collaborated with Resident Welfare Associations (RWA) and Bulk Waste Generator (BWG) groups, in conjunction with Lucknow Municipal Corporation (LMC), to facilitate the segregated collection of high-quality organic waste. LMC has played a significant role in the collection and transportation of waste, contributing to the success of these initiatives.

Additionally, both LMC and Everenviro Resources Management Pvt. Ltd. have undertaken educational outreach programs aimed at enlightening the community on effective waste segregation and management practices. This educational effort, conducted through a partnership between LMC and Everenviro Resources Management Pvt. Ltd., aims to instill a sense of responsibility and awareness among residents.

The following list outlines the Resident Welfare Associations and Bulk Waste Generator groups that are involved in this collaborative initiative:

RWA List				
S.No.	Zone	RWA Name	Ward Name	Contact No.
1	Zone 1	Adhikshika Avnti Bai MahilaChikitsha	HazratGanj	9415625945
2	Zone 1	N.B.R.I.	HazratGanj	5222297902
3	Zone 1	Garden View Appartment	HazratGanj	9415648603
4	Zone 1	Suryaday colony	HazratGanj	9369998448
5	Zone 1	The carlton Hotel	HazratGanj	7307119890
6	Zone 1	Hotel Royal	HazratGanj	9369351941
7	Zone 1	National P.G. College	HazratGanj	8005496969
8	Zone 1	Hotel Silvet	HazratGanj	8177003605
9	Zone 1	Krishna Medical Centre	HazratGanj	9628000815
10	Zone 1	Hotel Avadh Clark	HazratGanj	7054207089
11	Zone 1	Hotel Gemini	HazratGanj	8303714619
12	Zone 1	Vati Chokha Restrorant	HazratGanj	8737943679
13	Zone 1	Green Restrorant	HazratGanj	9695555551
14	Zone 1	Civil Hospital	HazratGanj	6307151911
15	Zone 2	Bell Flower Appartment	Rajendranagar	9839022420
16	Zone 2	Neel ratan Appartment	Rajendranagar	8299019634
17	Zone 2	Acme Pearl Appartment	Rajendranagar	9450000150
18	Zone 2	BCC Vision Appartment	Rajendranagar	9696725589
19	Zone 2	Chandra Nagri Appartment	Rajendranagar	9415006548
20	Zone 2	The Woods Appartment	Rajendranagar	9839078572
21	Zone 2	Ram Leela Bhawan	Rajendranagar	9935498255
22	Zone 3	Dhruv apartment	Aliganj	9453822381
23	Zone 3	Chandralok colony	Aliganj	9696693641

24	Zone 3	Eldeco regaliya	Fajullaganj 1St	8858270612
25	Zone 3	Eldeco city	Fajullaganj 1St	9792103305
26	Zone 3	Priyadarshani colony	Fajullaganj 2nd	8960787576
27	Zone 4	Himalayan Apartment	Gomati Nagar	8299719405
28	Zone 4	Saryu Apartment	Gomati Nagar	8887811807
29	Zone 4	Saraswati Apartment	Gomati Nagar	8953424347
30	Zone 7	Resident Welfare SocietyVikasnagar	Shankarpurwa third	9839074034

BWG List				
S.No.	Zone	BWG Name	Ward Name	Contact No.
1	1	Royal Café	HazratGanj	9838085279
2	1	Sahara Ganj Mall	HazratGanj	9935265282
3	2	Eveready Industries LTD	Ambedkar Nagar	8887861948
4	2	Milkmaid Factory	Malviyanagar	7379848555
5	2	Swaroop Cold Storage	TilakNagar	9839043228
6	2	King George Medical College	Razabazar	9450095811
7	3	Intergal University	Jankipuram 2	9335177775
8	3	Eldeco city	Fajullaganj 1 st	9792102305
9	3	Eldeco eiteria	Fajullaganj 1 st	9792102349
10	3	Mohan bhog	Fajullaganj 3 rd	7525015226
11	3	Motilal sweet	Fajullaganj 3 rd	8765115402
12	3	Urmila hospital	Fajullaganj 3 rd	7007573649
13	3	Fatima hospital	Vivekanand Puri	9454041337
14	3	Richi rich restaurant	Mahakavi jaisankar Prasad	8090012545
15	3	Vivekananda polyclinic	Daliganj nirala nagar	9889336015
16	3	Kendranchal	Mahakavi Jai Shankarprasad	9359788650
17	4	Manish Eating point	Rajeev Gandhi 1st	8400730008
18	4	Royal Café	Rajeev Gandhi 2nd	9369351912
19	4	Novotel	Chinhat 2nd	7800004056
20	4	Baati Chokha	Rajeev Gandhi 1st	8737943679
21	4	Hotel Lineage	Chinhat 2nd	7379222261
22	4	Nakshatra Hotel	Chinhat 2nd	9839670931
23	4	Taj hotel	Rafi Ahmed Kidwai	7275077716
24	4	Dayal Gateway	Chinhat 2nd	7705822222
25	4	Savvy Grand	Gomati Nagar	8874188142
26	4	Madhurima Hotel	Gomati Nagar	8960706111





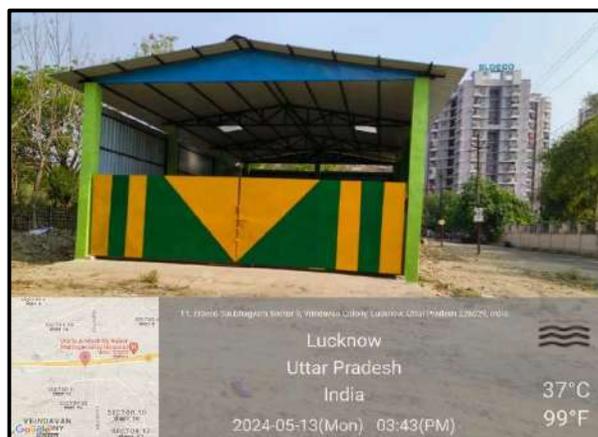
Annex XV - C&D waste plant and Collection centres

Construction and Demolition (C&D) Waste generated within LMC's jurisdiction currently amounts to approximately 250 to 300 TPD. In response to this increased waste, a tender has been awarded to M/s Garg & Co and Rise Eleven Ready mix Product Pvt. Ltd., selected based on the lowest quoted Tipping Fee, for the development/revamping of the existing processing plant on a PPP model. The old 100TPD C&D waste processing plant has been handed over to the new company and is currently operational. Construction of the new plant has commenced and is scheduled for completion by the end of September 2024. New 200TPD Plant operations are expected to commence by the end of October 2024. The augmented C&D plant utilizes wet technology for processing C&D waste.

After processing, the C&D waste is used to manufacture columns, blocks, panels, planters, and other items. Additionally, the land for nine collection centres has been finalized, and construction work is currently in progress.

All C&D waste collection points are constructed as per CPCB guideline-

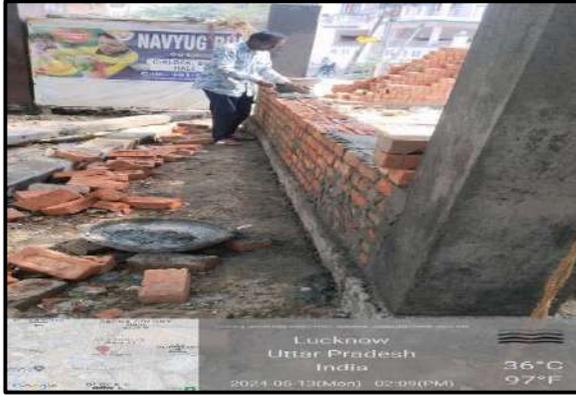
Construction & Demolition Waste Secondary Collection Points		
S.N.	Zone	Place
1	Zone 1	Balu Adda Near Haider Canal Jiamau Road side, Near Lamartine School
2	Zone 2	Rajajipuram, Near Bus stand
3	Zone 3	Fazullaganj, Near Bandha
4	Zone 4	Vineet Khand, Near Husadiya chauraha
5	Zone 4	Opposite RR office, Paper Mill Colony
6	Zone 5	Near Manak Nagar Railway Station under the flyover.
7	Zone 6	Husainabad, Near Engineering Store
8	Zone 8	Sector 9 Vrindavan Colony
9		South City Transfer Station



Sector 9 Vrindavan



South City



Rajajipuram, Near Bus stand



Near Krishna Nagar Metro Station

200TPD C&D waste plant progress



Foundation for Crusher Machine



Foundation for Impactor



Boundary Wall

C&D waste collection and processing in 100TPD Plant

- C&D waste collection is only allowed in night time.



S.No.	Date	W.C S.No.	Vehicle No.	Zone	Location	J.E Name	Gross wt.	Tare wt.	Net wt.	Time	classmate Date Page Distribution
01	17/05/24	47354	UP320N7769	08	Vindhvan Colony	Abhishek Sharma	52260	16070	36190	14:48	(Raj Ganga)
02	17/05/2024	47203	AF Tractor	08	Omaxe city	Apoorv Pandey	16940	5390	11550	00:46	(Brijesh)
03	17/05/2024	47203	AF Tractor -1	08	"	Apoorv Pandey	29290	12010	17280	01:59	(Sandeep Dubey)
04	17/05/2024	47206	RJOS6B0968	08	"	Apoorv Pandey	16090	5390	10700	2:52	(Brijesh)
05	"	47210	Tractor -01	08	"	Apoorv Pandey	33190	11970	21220	4:21	(Sandeep)
06	"	47212	RJOS6B0968	08	"	Apoorv Pandey	15760	5380	10400	5:14	(Brijesh)
07	"	47217	Tractor -01	08	"	Apoorv Pandey	17770	5380	12390	23:57	(Brijesh)
08	"	47257	Tractor -1	08	"	Apoorv Pandey	35390	12000	23390	00:35	(Sandeep)
10	15/05/24	47259	RJOS6B0968	08	"	Apoorv Pandey	18300	5370	12930	01:59	(Brijesh)
11	"	47267	Tractor -01	08	"	Apoorv Pandey	36410	11980	24430	2:48	(Sandeep)
12	"	47201	Tractor -01	08	"	Apoorv Pandey	16390	5370	11020	4:32	(Brijesh)
13	"	47208	RJOS6B0968	08	"	Apoorv Pandey	33250	13050	20200	05:08	(Sandeep)
15	16-05-24	47335	Tractor -1	08	Omaxe City	Apoorv Pandey	16930	5550	10880	00:33	Brijesh
16	16-05-24	47336	RJOS6B0968	08	Omaxe city	Apoorv Pandey	34740	12250	22510	01:20	Sandeep
17	16-05-24	47337	Tractor -1	08	Omaxe City	Apoorv Pandey	17160	5540	11620	02:44	Brijesh
18	16-05-24	47338	RJOS6B0968	08	Omaxe City	Apoorv Pandey	33710	11940	21770	03:49	Sandeep
19	16-05-24	47342	Tractor	08	Omaxe City	Apoorv Pandey	11130	5530	13600	05:09	Brijesh

C & D Waste Collection Logbook

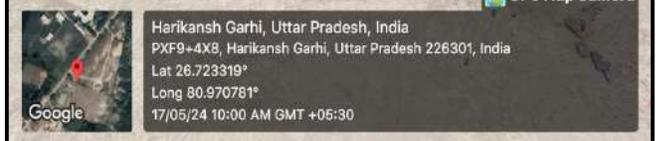
C & D Waste Processing Plant Operation Logbook

DATE	START TIME	STOP TIME	Total Running Time	Process Quantity (Approx)	Remarks
02.04.24	03:10 Pm	06:35 Am	3 Hour 25min	17 MT	Tractor loader
03.04.24	10:00 Am	11:10 Am	1 Hour 10min	6 MT	J.C.B.
	04:05 Pm	05:20 Pm	1 Hour 15min	6 MT	J.C.B.
04.04.24	11:25 Am	01:05 Pm	1 Hour 40min	6 MT	Tractor loader
	02:00 Pm	03:50 Pm	50 min	4 MT	Tractor loader
05.04.24	09:50 Am	11:30 Am	1 Hour 40min	8 MT	Tractor loader
	02:45 Pm	04:35 Pm	1 Hour 50 min	9 MT	Tractor loader
06.04.24	09:10 Am	12:20 Pm	2 Hour 40min	15 MT	Tractor loader
07.04.24	09:20 Am	11:50 Am	02 Hour 30min	14 MT	Tractor loader
	03:10 Pm	05:40 Pm	02 Hour 30min	14 MT	Tractor loader
08.04.24	12:10 Pm	01:00 Pm	50 min	4 MT	Tractor loader
	02:25 Pm	03:40 Pm	1 Hour 15min	6 MT	Tractor loader
09.04.24	11:00 Am	02:10 Pm	03 Hour 10min	16 MT	J.C.B.
10.04.24	05:10 Pm	07:20 Pm	2 Hour 20min	12 MT	Tractor loader

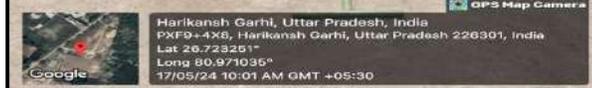
DATE	START TIME	STOP TIME	Total Running Time	Process Quantity (Approx)	Remarks
11.04.24	10:10 Am	11:50 Am	1 Hour 40min	9 MT	Tractor
	02:40 Pm	03:50 Pm	1 Hour 10min	6 MT	Tractor
12.04.24	03:55 Pm	06:00 Pm	2 Hour 5 min	10 MT	Loader Tractor
	06:10 Pm	06:55 Pm	45 min	3 MT	J.C.B.
13.04.24	2:30 Pm	4:10 Pm	1 Hour 40min	9 MT	Loader
14.04.24	3:20 Pm	5:05 Pm	1 Hour 45 Min	8 MT	Loader
15.04.24	2:40 Pm	4:30 Pm	1 Hour 50 Min	10 MT	J.C.B.
16.04.24	3:15 Pm	5:25 Pm	2 Hour 10 min	9 MT	J.C.B.
17.04.24	4:05 Pm	6:20 Pm	2 Hour 15 min	12 MT	Loader
18.04.24	2:10 Pm	5:20 Pm	2 Hour 10 min	15 MT	Loader
19.04.24	3:20 Pm	5:30 Pm	2 Hour 10 min	11 MT	Loader
20.04.24	2:30 Pm	6:00 Pm	3 Hour 30 min	17 MT	Loader
21.04.24	3:10 Pm	5:50 Pm	2 Hour 40 min	14 MT	J.C.B.
22.04.24	3:30 Pm	4:35 Pm	1 Hour 5 min	5 MT	J.C.B.
23.04.24	4:10 Pm	5:50 Pm	1 Hour 40 min	8 MT	Loader
24.04.24	2:20 Pm	6:40 Pm	3 Hour 50 min	20 MT	Loader
25.04.24	2:45 Pm	5:35 Pm	2 Hour 50 min	13 MT	J.C.B.
26.04.24	3:15 Pm	6:20 Pm	3 Hour 5 min	14 MT	J.C.B.
27.04.24	4:20 Pm	6:00 Pm	1 Hour 40 min	9 MT	J.C.B.
28.04.24	2:40 Pm	5:15 Pm	2 Hour 35 min	12 MT	J.C.B.
29.04.24	4:40 Pm	6:10 Pm	1 Hour 30 min	8 MT	J.C.B.

Date	Start time	Stop time	Total Run Time	Process Quantity (Approx)	Remarks
30.4.24	3:25 Pm	6:05 Pm	2 Hour 40 min	19 MT	J.C.B.
1.5.24	2:20 Pm	4:40 Pm	2 Hour 20 min	11 MT	J.C.B.
2.5.24	3:30 Pm	6:10 Pm	2 Hour 40 min	14 MT	J.C.B.
7.5.24	4:10 Pm	5:50 Pm	1 Hour 40 min	9 MT	J.C.B.
4.5.24	2:50 Pm	6:10 Pm	3 Hour 20 min	17 MT	J.C.B.
5.5.24	3:35 Pm	4:40 Pm	1 Hour 5 min	4 MT	J.C.B.
6.5.24	4:05 Pm	6:15 Pm	2 Hour 10 min	12 MT	J.C.B.
7.5.24	2:20 Pm	5:40 Pm	3 Hour 20 min	16 MT	J.C.B.
8.5.24	3:40 Pm	5:45 Pm	2 Hour 5 min	9 MT	J.C.B.
9.5.24	3:55 Pm	6:10 Pm	2 Hour 15 min	11 MT	J.C.B.
10.5.24	2:20 Pm	5:40 Pm	3 Hour 20 min	17 MT	J.C.B.
11.05.24	03:15 Pm	06:05 Pm	2 Hour 50 min	15 MT	J.C.B.
12.05.24	04:35 Pm	07:10 Pm	2 Hour 35 min	12 MT	J.C.B.
13.05.24	02:30 Pm	05:40 Pm	3 Hour 10 min	16 MT	J.C.B.
14.05.24	03:00 Pm	05:25 Pm	2 Hour 25 min	11 MT	J.C.B.
15.05.24	02:20 Pm	04:40 Pm	2 Hour 20 min	11 MT	J.C.B.
16.05.24	01:50 Pm	05:00 Pm	2 Hour 50 min	15 MT	J.C.B.

Moulds for Byproducts Manufacturing



Mould for Planter



RCC Block Mould



Zig-zag Block Manufacturing



Manufactured Blocks and Interlocking after Processing of C&D Waste

Annex XVI- Plastic Waste Management Rules 2016: Recycling of Plastic and Product Manufacturing

Committed to creating positive change, United Way of Mumbai, a non-profit organization, works tirelessly across urban and rural India. They act as a leader in the development sector, fostering collaboration with over 500 NGOs and numerous corporations. Their mission is to identify and implement impactful solutions that address pressing community challenges.

In a recent initiative, United Way of Mumbai provided Lucknow with six eco-friendly benches. These benches are not only functional but also promote sustainability, as each one is constructed using approximately 50 kg of recycled plastic. This donation exemplifies United Way of Mumbai's dedication to environmental responsibility and community well-being.





LUCKNOW NAGAR NIGAM

Letter of appreciation

To,
United Way of Mumbai,
6th Floor, C Wing, Mumbai Educational Trust,
Gen. AK Vaidya Marg, Reclamation,
Bandra (West), Mumbai 400 050.

Subject: Letter of Appreciation for United Way Mumbai for donating 6 benches to municipal corporation lucknow.

On behalf of Municipal corporation Lucknow Uttar Pradesh, I extend my gratitude to United Way Mumbai for your generous donation of 6 benches made from recycled plastic as a part of your waste management campaign at the ICC Men's Cricket World Cup 2023.

The benches you donated have not only added to the aesthetic appeal of the venue but have also served as a tangible reminder of the importance of responsible waste management practices. Your innovative approach to repurposing plastic waste into functional and visually appealing furniture has inspired both organizers and attendees alike.

Thank you once again for your invaluable contribution, your innovative spirit, and your commitment to building our city cleaner and greener.

With warm regards,


[Environment engineer]

[municipal corporation lucknow]

Annex XVII- Initiative to Establish EPR-Based Business Models for Plastic Waste

Plans are underway to reduce transportation charges under the Extended Producer Responsibility (EPR) model for Refuse-Derived Fuel (RDF). Standard Operating Procedures (SOP) for managing single-use plastic and multilayer plastic have been finalized. Currently, 105 companies are registered under the EPR for single-use plastic disposal. The management of more than 18 lakh MT of legacy waste by M/S Bhumi Green Energy Private Limited marks a significant milestone. The company has installed a 4000TPD capacity legacy waste processing plant. Bhumi Green Energy Private Limited's RDF strategy, which converts non-recyclable plastic waste into energy, is a significant aspect, with **23480** MT of RDF currently being sent to cement factories. This endeavor represents a substantial leap toward reducing plastic waste, promoting a circular economy, and fostering environmentally responsible plastic waste management.

BHUMI GREEN ENERGY LUCKNOW									
Sr. no.	Date	ACC Limited	Ultratech Cement	Ambuja Cement	Ecoprism Johnson Limited	Indian Agro Organics	JK Cement	Dalmia Cement	Totall Qty
		Qty (Tons)	Qty (Tons)	Qty (Tons)	Qty (Tons)	Qty (Tons)	Qty (Tons)	Qty (Tons)	Qty (Tons)
		1	12.03.2024 to 25.03.2024	706.16	311.64	0	0	0	0
2	26.03.2024 to 15.04.2024	2176.28	3038.22	0	747.11	36.49	0	0	5998.1
3	16.04.2024 to 30.04.2024	537.9	1692.71	277.9	2228.74	0	2463.79	75.91	7276.95
4	01.05.2024 to 13.05.2024	0	2175.63	0	4204.01	0	2807.855	0	9187.495
Total-		3420.34	7218.2	277.9	7179.86	36.49	5271.645	75.91	23480.345



RDF Loading

Annex XVIII-Plastic Waste Management Rules of 2016 (Rule14(2)) Penalties

In compliance with the Plastic Waste Management Rules of 2016 (Rule 14(2)), Lucknow Municipal Corporation has intensified its inspections targeting retailers and street vendors using non-compliant plastic carry bags, multilayered packaging, or similar items lacking proper manufacturing labels or markings. As a result, penalties totaling Rs. 1085800.00 have been imposed for the seizure of such non-compliant plastic materials from February to April 2024.

S.No.	Zone	Quantity of Plastic Seize (in Kg)	Recovery/Penalty (in Rs.)
1	Zone-1	10	27500
2	Zone-2	63	133000
3	Zone-3	116	305000
4	Zone-4	29	41500
5	Zone-5	163.6	102700
6	Zone-6	166	156950
7	Zone-7	165	153350
8	Zone-8	18.05	165800
Total		730.65	1085800



Annex XIX- Bio-Medical Waste Management

Biomedical waste in Lucknow is collected and processed by SMS Waste Management Private Limited. The waste is segregated into four categories and processed accordingly. Contaminated waste, including all types of plastic waste, is collected as Red Category waste, autoclaved, shredded, and recycled. Anatomical waste, soiled waste, expired or discarded medicines, chemical waste, and other clinical laboratory waste are categorized as Yellow Category waste and are incinerated. Metallic items fall under the White Category, which are disinfected with hypochlorite and disposed of in sharp pits. The Blue Category includes glassware and metallic body implants, which are disinfected, crushed, and recycled

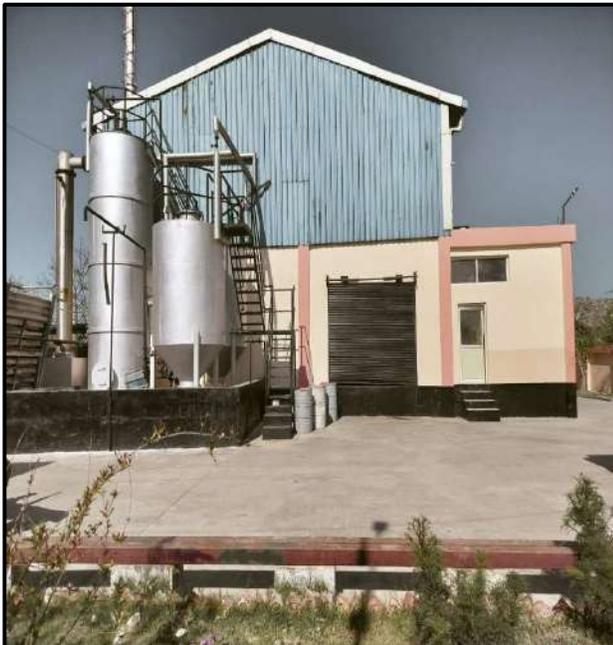


Annex XX- Carcass Facility, in Lucknow

Carcass plant spanning 4 acres of land in Shivari, Mohan Road, has been established using advanced scientific methods in accordance with CPCB guidelines. This facility employs cutting-edge electrical technology and has the capacity to process 100 large and 100 small animals per day.

However, this plant goes beyond mere waste disposal. It embodies an innovative approach by converting processed materials into valuable byproducts. Among these byproducts are fishmeal, which is used in aquaculture; poultry feed, essential for the farming industry; and ingredients for the leather industry, contributing to sustainable manufacturing practices.

By transforming waste into these valuable resources, the plant not only addresses the critical issue of animal carcass disposal but also contributes significantly to various industries. This process reduces environmental impact, promotes recycling, and supports a circular economy. The creation of these byproducts exemplifies how waste management can evolve into resource generation, making this carcass plant a model of sustainability and innovation in waste processing.



Annex XXI- E-Waste Management

Lucknow Municipal Corporation (LMC) and KaroSambhav Private Limited have collaborated on e-waste collection and disposal. KaroSambhav, known for its responsible approach to electronic waste management, actively contributes to establishing sustainable practices and fostering a circular economy in India. Their efforts involve efficient collection systems and promoting eco-friendly disposal methods for e-waste. This aligns with global sustainability goals, reducing the environmental impact of electronic waste.

In February to April 2024, KaroSambhav collected over 2,880.66 Kg of e-waste from Lucknow, showcasing their commitment to responsible waste management.



मंदिरों में अर्पित फूलों से बना रही धूप-अगरबत्ती

समूह के माध्यम से महिलाओं को रोजगार दे रही वंदना, सीमैप से ली थी तकनीकी मदद

विनीत चतुर्वेदी

लखनऊ। शहर में रोजाना हजारों श्रद्धालु मंदिरों में फूल चढ़ाते हैं। बाद में इन्हें नदी में या कचरे में डाल दिया जाता है। चिनहट निवासी 45 वर्षीय वंदना सिंह इन फूलों को फूल सुखाकर दोबारा धूप, अगरबत्ती व हर्बल गुलाल की शकल देती हैं जिससे न सिर्फ उनकी बल्कि उनके समूह की महिलाओं की जिंदगी भी महक रही है। इस उद्यम से महिलाएं आर्थिक रूप से सशक्त हो रही हैं।

वंदना ने बताया कि साझी रेखा स्वयं सहायता समूह की महिलाओं के साथ वे मंगलवार और शनिवार को शहर के मंदिरों से सूखे हुए फूल चुनती हैं, बाद में उन्हें सुखाकर व प्रॉसेस कर धूप, अगरबत्ती व



मंदिर में चढ़ाए फूलों से समूह की महिलाएं बना रही धूपबत्ती, अगरबत्ती और हर्बल गुलाल। -स्व

- वंदना ने तकनीक के लिए सीमैप के निर्देशन में प्लॉट लगाया। उन्हें प्रधानमंत्री ग्रामीण स्वरोजगार योजना से आर्थिक मदद मिली। वंदना बताती हैं कि नवंबर 2022 से शुरु किए गए इस कारोबार में संसाधनों के अभाव की वजह से काफी मुश्किलों का सामना करना पड़ा।
- प्लॉट लगाने के लिए जगह की मुश्किल को हल किया तिवारोगंज स्थित उतरधौना गांव के ग्राम प्रधान ने। समूह के इस नेक काम में पंचायत भवन समेत उसके आसपास की 20 हजार वर्गफीट जगह को उन्होंने इस उद्यम के लिए उपलब्ध कराया। (संवाद)

दो दिन में इकट्ठा करती हैं चार से पांच क्विंटल सूखे फूल

■ वंदना सिंह ने बताया कि समूह की महिलाओं के साथ मंगलवार व शनिवार दो दिनों में शहर के अठ मंदिरों से चार से पांच क्विंटल सूखे हुए गेंदा व गुलाब के फूल इकट्ठा करते हैं। सीमैप की तकनीक वाले प्लॉट की मदद से सूखे फूलों से पाउडर बनाकर हर्बल अगरबत्ती व धूपबत्ती तैयार किया जाता है। उन्होंने बताया कि अयोध्या, बाराबंकी व आसपास के जिलों में समूह के इन उत्पादों की काफी मांग है।

अब तक एक हजार से ज्यादा समूह बनाए

■ वंदना बताती हैं कि नवंबर से जुड़कर वह फरवरी 2006 से अब तक लगभग 20 हजार महिलाओं को स्वतंत्र बनने के लिए प्रेरित व प्रशिक्षित कर चुकी हैं। पिछले अठ वर्षों में उन्होंने इन महिलाओं को अचार, पापड़, बिरुन्कारी आदि के उद्यम सिखाए। बताती हैं कि नवंबर के साथ काम करके वह अब तक एक हजार से ज्यादा समूह बना चुकी हैं। अब उनका लक्ष्य है कि वे दिसंबर समाज के 50 से ज्यादा लोगों का समूह बनाएं। वंदना ने बताया कि वे बहरादच जेल की महिला कैदियों को भी हस्तशिल्प का हुनर सिखा चुकी हैं।